

From

The Director General of Police,  
Haryana, Panchkula.

To

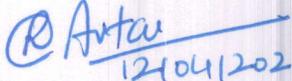
The Registrar General,  
National Green Tribunal,  
New Delhi.  
(Through E-Mail ID judicial-ngt@gov.in)

No. 7013  
Sub.

/L&O-4 dated: 12.04.2023  
O.A No. 362 of 2022 titled as Arvalli Baccaho Citizens Movement Vs.  
Union of India and others.

Memo.

In this connection, please find enclosed herewith an Affidavit of Sh. Sanjay Kumar, IPS, IGP/Law & Order, Haryana on behalf of Director General of Police, Haryana in compliance of orders dated 10.10.2022, 29.11.2022 and 13.03.2023 in O.A No. 362 of 2022 in the matter of Arvalli Baccaho Citizens Movement Vs. Union of India and others .

  
12/04/2023  
/ Superintendent  
for Director General of Police, Haryana

IN THE HON'BLE NATIONAL GREEN TRIBUNAL AT NEW DELHI

O.A. No. 362 of 2022

Aravalli Bachao Citizens Movement

...Petitioner

Versus

Union of India and others

...Respondent

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*(R) Arif*  
12/04/2023

| Supdt./ Law & Order  
for Director General of Police, Haryana



-1-

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 362 OF 2022

**IN THE MATTER OF:**

Aravalli Bachao Citizens Movement. ... Applicant

Versus

Union of India and Others. ... Respondents

**REPORT BY WAY OF AFFIDAVIT OF SANJAY KUMAR, I.P.S.,  
INSPECTOR GENERAL OF POLICE, LAW AND ORDER, HARYANA  
ON BEHALF OF DIRECTOR GENERAL OF POLICE, HARYANA IN  
COMPLAINE OF ORDER DATED 10.10.2022, 29.11.2022 AND  
13.03.2023**

**RESPECTFULLY SHOWETH:**

I, the above named deponent do hereby solemnly affirm and state as under: -

1. That it is submitted that the deponent is posted as Inspector General of Police, Law and Order, Haryana at Police Headquarters, Panchkula and is submitting this compliance report by way of affidavit on the basis of office records.
2. That it is submitted that this Hon'ble Tribunal in Para No. 10 of its order dated 10.10.2022 held as under: -

***"The settled position of law which emerges there from is that in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173 Cr.P.C. before a Magistrate having***

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*jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure. For the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMDR Act."*

It is submitted that relevant para No. 9 and 10 of order dated 10.10.2022 passed by this Hon'ble Tribunal has been circulated to all units concerned vide this office memo No. 19689-720/L&O-4 dated 22.11.2022 for meticulous compliance. A copy of the Memo dated 22.11.2022 is annexed as Annexure R-1.



3. That it is submitted that this Hon'ble Tribunal in para No. 11, 12 and 13 of order dated 10.10.2022 noted difference in total number of complaints and FIRs registered on the basis thereof during last five years in the reports submitted by this office and

12 APR 2023 Director, Mines and Geology, Haryana and directed to submit information in tabular form on the aspects as under:

- (a) *Statement regarding all complaints received by the Police (i) date of receipt of complaint, (ii) name of the complainant, (iii) particulars of FIRs registered, (iv) final report filed and (v) order passed by the Court;*
- (b) *Statement regarding complaints received by the Police from the Mining Department (i) date of receipt of*

*complaint, (ii) action taken on complaint by the Police and (iii) information given to the Mining Department.*

*(c) Statement regarding complaints received by the Mining Department from the Police (i) date of receipt of complaint, (ii) action taken on complaint by the Mining Department and (iii) information given to the Police.*

4. That it is submitted that considering observations of this Hon'ble Tribunal made in para no. 11, 12 and 13 of order dated 10.10.2022, extensive exercise has been carried out to reconcile data of Police Department and that of Mining Department pertaining to three districts i.e. Faridabad, Gurugram and Nuh for the period from 01.01.2017 to 31.01.2023 (Six Years). In this regard reports from Superintendent of Police- Nuh, Commissioner of Police- Gurugram and Commissioner of Police- Faridabad were obtained. As per reports received, total 582 number of complaints were received to police department w.r.t. illegal mining, transportation etc. of mineral i.e. Stone, Bajri, Rodi, Ordinary Sand in three Districts i.e. Faridabad, Nuh and Gurugram. Based upon those reports, desired details in respect of Aravali Hill area in said three districts are submitted as under: -



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(a)

Sr. No.	Particulars	Nos.
1.	Total number of Complaints received by Police from 01.01.2017 to 31.01.2023 (Six years)	582
Source of Complaint	354 Number of Complaints were received from Mines and Geology Department and 228 Complaints were received from other sources i.e. forest department and public as well as complaints received in Police Stations / Offices.	
Nature of Complaint	259 Number of Complaints received relate to Stone Mining in Aravali Hills (From the Spot), 20 number of complaints received relate to Stone mining (Stock), 303 number of complaints received related to Illegal Transportation of Mines & Minerals i.e. Stone, Bajri, Rodi	
2.	FIRs registered on number of complaints:	507
	2(a) Final Reports (Challans) submitted in competent court	444
	2(b) Cases still under investigation	31
	2(c) FIRs Cancelled.	10
	2(d) Untrace Report Filed	13
	2(e) Cases in which fine imposed/Conviction by the court	01
	2(f) Acquittal	01
	2(g) Proceeding abetted after death of sole respondent	07
3.	Complaints filed, as no illegal mining was found to have taken place.	31
4.	Complaints sent back to the Mining department as no action was required by the Police Department	44



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Total	582
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Details of 582 complaints (from 01.01.2017 to 31.01.2023, Six years) with requisite details as directed by this Hon'ble Tribunal is annexed as **Annexure- R-2**.

In Thirty-one (31) out of 582 complaints, after verification, no illegal mining was found, whereas, 44 complaints were sent back to Mining and Geology Department for filing complaint before competent Court of Law under Mines & Minerals (Development & Regulation) Act, 1957.

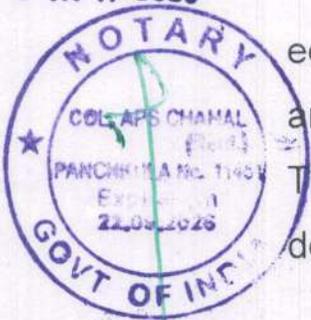
(b) That out of above 582 complaints, 354 complaints were received from Mining and Geology Department, Haryana. Detail of 354 complaints received from Mining Department, as directed by this Hon'ble Tribunal is annexed as **Annexure R-3**.

(c) That it is submitted that when incident of illegal mining comes to notice of Police offices/stations, officials of mining Department are being immediately informed telephonically. FIR is being registered by the Police Department.

The Mining Department seizes the tool(s), equipment(s) & vehicle(s), if any involved in illegal mining and/or transportation of mineral without e-ravanna. Thus, action is being taken in coordination of both the departments.

5. That it is submitted that a Standard Operating Procedure regarding investigation of cases related to illegal mining has been issued on 10.10.2019 by Director General of Police, Haryana to all the Additional Director Generals of Police, all Commissioners

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of Police, all Inspector General's of Police and all Superintendents of Police in Haryana for meticulous compliance. A copy of the SOP issued on 10.10.2019 is annexed as **Annexure R-4.**

The Present Report may kindly be taken on record.

*he*

(Sanjay Kumar)  
IGP/Law and Order  
for Director General of Police, Haryana

Place: Panchkula  
Date: 12.04.2023

**VERIFICATION:**

Verified that the contents of paras No. 1 to 5 of the above report are true and correct to my knowledge based upon information derived from official records. No part of it is false and nothing material has been concealed therein.

*he*

(Sanjay Kumar)  
IGP/Law and Order  
for Director General of Police, Haryana

Place: Panchkula  
Date: 12.04.2023

ENTERED AT SERIAL NO. 12215  
DATED 12/4/23 NOTARIAL REGISTER NO. 03

ATTESTED

APS CHAHAL No. 11451  
NOTARY. PANCHKULA



12 APR 2023

12 APR 2023

**WAN/FAX**  
**Court Matter**

**IMMEDIATE**

From

Director General of Police,  
Haryana, Panchkula.

To

1. All ADsGP / IsGP in Haryana.
2. All CsP in Haryana.
3. All District SsP in Haryana.
4. DCP, Panchkula.

No. <sup>19689-720</sup> /L&O-4 dated Panchkula the 22-11-2022

Sub. **Order dated 10.10.2022 in OA No. 362/2022 of NGT in Aravalli Bachao Citizens Movement Vs Union of India & others— reg.**

Memo.

Please refer to above Order passed by Hon'ble NGT in the subject noted case.

It is informed that Hon'ble tribunal has ordered the Police Department to consider Hon'ble Supreme court Judgment in **State of NCT of Delhi Vs. Sanjay, (2014) 9 SSC 772** regarding illegal mining of sand and gravel referred in para No. 9 & 10 of the order (**photocopy enclosed**). It is therefore requested to ensure meticulous compliance of para No. 9 & 10 of NGT order dated 10.10.2022.



*O/c*  
Superintendent  
for Director General of Police, Haryana.

9. In **State of NCT of Delhi v. Sanjay**, (2014) 9 SCC 772, Hon'ble Supreme Court considered the question whether the provisions contained in Sections 21, 22 and other sections of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) operate as bar against prosecution of a person who has been charged with allegation which constitutes offences under Section 379/114 and other provisions of the Indian Penal Code, 1860 (IPC). In other words, whether the provisions of Mines and Minerals Act explicitly or impliedly excludes the provisions of Indian Penal Code when the act of an accused is an offence both under the IPC and under the provisions of the MMDR Act. Since conflicting views had been taken by Gujarat High Court, Delhi High Court, Kerala High Court, Calcutta High Court, Madras High Court and Jharkhand High Court, Hon'ble Supreme Court proceeded to settle the question and on detailed analysis of the relevant statutory provisions and judicial precedents, Hon'ble Supreme Court observed as under:-

*"66. Considering the principles of interpretation and the wordings used in Section 22, in our considered opinion, the provision is not a complete and absolute bar for taking action by the police for illegal and dishonestly committing theft of minerals including sand from the river bed.*

*67. The Court shall take judicial notice of the fact that over the years rivers in India have been affected by the alarming rate of unrestricted sand mining which is damaging the eco-system of the rivers and safety of bridges. It also weakens river beds, fish breeding and destroys the natural habitat of many organisms. If these illegal activities are not stopped by the State and the police authorities of the State, it will cause serious repercussions as mentioned hereinabove. It will not only change the river hydrology*

but also will deplete the ground water levels.

68. There cannot be any dispute with regard to restrictions imposed under the MMDR Act and remedy provided therein. In any case, where there is a mining activity by any person in contravention of the provisions of Section 4 and other sections of the Act, the officer empowered and authorised under the Act shall exercise all the powers including making a complaint before the jurisdictional magistrate. It is also not in dispute that the Magistrate shall in such cases take cognizance on the basis of the complaint filed before it by a duly authorised officer. In case of breach and violation of Section 4 and other provisions of the Act, the police officer cannot insist Magistrate for taking cognizance under the Act on the basis of the record submitted by the police alleging contravention of the said Act. In other words, the prohibition contained in Section 22 of the Act against prosecution of a person except on a complaint made by the officer is attracted only when such person sought to be prosecuted for contravention of Section 4 of the Act and not for any act or omission which constitute an offence under Indian Penal Code.

69. However, there may be situation where a person without any lease or licence or any authority enters into river and extracts sands, gravels and other minerals and remove or transport those minerals in a clandestine manner with an intent to remove dishonestly those minerals from the possession of the State, is liable to be punished for committing such offence under Sections 378 and 379 of the Indian Penal Code.

70. From a close reading of the provisions of MMDR Act and the offence defined under Section 378, I.P.C., it is manifest that the

*ingredients constituting the offence are different. The contravention of terms and conditions of mining lease or doing mining activity in violation of Section 4 of the Act is an offence punishable under Section 21 of the MMDR Act, whereas dishonestly removing sand, gravels and other minerals from the river, which is the property of the State, out of State's possession without the consent, constitute an offence of theft.*

*71. Hence, merely because initiation of proceeding for commission of an offence under the MMDR Act on the basis of complaint cannot and shall not debar the police from taking action against persons for committing theft of sand and minerals in the manner mentioned above by exercising power under the Code of Criminal Procedure and submit a report before the Magistrate for taking cognizance against such person. In other words, in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173, Cr.P.C. before a Magistrate having jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure.*

*72. After giving our thoughtful consideration in the matter, in the light of relevant provisions of the Act vis-a-vis the Code of Criminal Procedure and the Indian Penal Code, we are of the definite opinion that the ingredients constituting the offence under the MMDR Act and the ingredients of dishonestly removing sand and gravel from the river beds without consent, which is the property of the State, is a distinct offence under the IPC. Hence, for the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the*

*Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMRD Act. Consequently the contrary view taken by the different High Courts cannot be sustained in law and, therefore, overruled....."*

10. The settled position of law which emerges there from is that in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173, Cr.P.C. before a Magistrate having jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure. For the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMDR Act.

Total number of complaints received related to illegal Mining in Arvali Hills and action taken thereon.								
District Faridabad								
Sr No	Date of receipt of Complaint	Name of Complaint	Particulars of FIRs reg.				Final report filed	Status of Case
			PS Name	FIR No.	Date	U/s		
1	08.02.2017	Mining Department	Sec-58	72	08.02.2017	4(1) MMDR Act & 188,34 IPC, 379 IPC	PC-02.03.2017	Under Trial
2	29.10.2017	Mining Department	Surajkund	946	29.10.2017	188,379 IPC & 4(1) MMDR Act	PC-17.02.2018	Under Trial
3	19.12.2017	Mining Department	Surajkund	1090	19.12.2017	188,379 IPC & 4(1) MMDR Act	Cancelled - 29.03.2018	Cancelled
4	01.03.2018	Mining Department	Surajkund	140	01.03.2018	379,188 IPC & 4(1) MMDR Act	PC-11.06.2018	Under Trial
5	09.03.2018	Mining Department	Surajkund	160	09.03.2018	379,188 IPC & 4(1) MMDR Act	PC-14.06.2018	Under Trial
6	27.05.2018	Mining Department	Surajkund	353	27.05.2018	4, 5 Explosive Act, 4(1) MMDR Act	PC-25.10.2018	Under Trial
7	31.07.2018	Mining Department	Surajkund	517	31.07.2018	188,120B IPC & 4(1) MMDR Act	PC-28.09.2018	Under Trial
8	29.10.2018	Mining Department	Surajkund	702	29.10.2018	420,379,188 IPC & 4(1) MMDR Act	PC-09.01.2019	Under Trial
9	06.09.2019	Mining Department	Surajkund	587	06.09.2018	188,379 IPC & 4(1) MMDR Act	Cancelled - 19.12.2019	Cancelled
10	19.01.2019	Mining Department	Dhoj	17	19.01.2019	188,379 IPC	Cancelled - 20.08.2019	Cancelled
11	31.12.2019	Mining Department	Dhoj	304	31.12.2019	188 IPC & 4(1) MMDR Act	PC-15.02.2020	Under Trial
12	02.01.2019	Mining Department	Surajkund	6	02.01.2019	188,379 IPC & 4(1) MMDR Act	PC-13.08.2020	Under Trial
13	09.01.2019	Mining Department	Surajkund	21	09.01.2019	188,379 IPC	Untraced- 25.05.20	Untraced
14	11.01.2019	Mining Department	Surajkund	24	11.01.2019	188,379 IPC & 4(1) MMDR Act	Cancelled - 10.03.2019	Cancelled
15	08.03.2019	Mining Department	Surajkund	129	08.03.2019	188 IPC & 4,5 PLPA Act	PC-22.01.2021	Under trial
16	18.03.2019	Mining Department	Surajkund	155	18.03.2019	186,189,34,353 IPC & 4(1) MMDR Act	PC-12.02.2021	Under trial
17	12.04.2019	Mining Department	Surajkund	209	12.04.2019	379,34 IPC & 4(1) MMDR Act	Abetted after death of accused	Abetted after death of accused
18	20.05.2019	Mining Department	Surajkund	295	20.05.2019	379,34 IPC & 4(1) MMDR Act	PC-07.01.2020	Under Trial
19	20.05.2019	Mining Department	Surajkund	297	20.05.2019	379,34 IPC & 4(1) MMDR Act	PC-14.01.2020	Under Trial
20	21.05.2019	Mining Department	Surajkund	299	21.05.2019	379,34 IPC & 4(1) MMDR Act	PC-14.01.2020	Under Trial
21	19.07.2019	Mining Department	Surajkund	438	19.07.2019	379,188 IPC & 4(1) MMDR Act	Untraced- 16.06.2020	Untraced
22	26.07.2019	Mining Department	Surajkund	452	26.07.2019	379,188 IPC & 4(1) MMDR Act	PC-02.12.2019	Under Trial
23	02.08.2019	Mining Department	Surajkund	466	02.08.2019	188,379,34 IPC & 4(1) MMDR Act	PC-16.07.2020	Under Trial
24	13.12.2019	Mining Department	Dabua	74	13.02.2019	188,379,34 IPC & 4(1) MMDR Act	PC-03.05.2019	Under Trial
25	17.04.2021	Mining Department	Surajkund	269	17.04.2021	379 IPC & Mining Act	PC-13.10.2021	Under Trial
26	25.06.2021	Mining Department	Surajkund	408	25.06.2021	379, 188 IPC & 21(4) Mining Act	PC-20.12.2021	Under Trial
27	16.10.2017	Mining Department	Sec-58	775	18.10.2017	188 IPC & 15,23 MMDR Act	PC-16.05.2018	Under Trial

28	26.01.2018(SPIL-1) & MO/FBD/311 dated 10.02.2023	Mining Department	Surajkund	112	10.02.2023	21(4) MMDR Act	Under Investigation	Under Investigation
29	16.10.2017	Mining Department	Surajkund	887	17.10.2017	188,34 IPC & 81 MMDR Act	PC-23.04.2018	Under Trial
30	11.12.2020	Mining Department	Dabua	538	11.12.2020	379 IPC	PC-05.07.2022	Under Trial
31	07.07.2021	Mining Department	Dabua	296	07.07.2021	188,279,336,341, 353,427,506,34 IPC	PC-15.12.2021	Under Trial
32	10.05.2021	Mining Department	Surajkund	325	10.05.2021	379 IPC	PC-14.03.2021	Under Trial
33	31.05.2021	Mining Department	Surajkund	354	01.06.2021	379,188 IPC & Mining Act	PC-22.10.2021	Under Trial
34	31.05.2021	Mining Department	Surajkund	355	01.06.2021	379,188 IPC & Mining Act	PC-12.11.2021	Under Trial
35	03.06.2021	Mining Department	Surajkund	359	03.06.2021	379,188 IPC & Mining Act	PC-14.10.2021	Under Trial
36	03.06.2021	Mining Department	Surajkund	360	03.06.2021	379,188 IPC & 21(4) Mining Act	PC-01.10.2021	Under Trial
37	16.07.2021	Mining Department	Surajkund	464	16.07.2021	379,188 IPC & 21(4) Mining Act	PC-24.01.2022	Under Trial
38	19.08.2021	Mining Department	Surajkund	512	19.08.2021	379,188 IPC & 21(4) Mining Act	PC-01.12.2021	Under Trial
39	18.10.2021	Mining Department	Surajkund	640	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
40	20.10.2021	Mining Department	Surajkund	646	20.10.2021	379,188 IPC & 21(4) Mining Act	PC-16.04.2021	Under Trial
41	23.10.2021	Mining Department	Surajkund	660	23.10.2021	379,188 IPC & 21(4) Mining Act	PC-24.12.2021	Under Trial
42	23.10.2021	Mining Department	Surajkund	661	23.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
43	24.10.2021	Mining Department	Surajkund	663	24.10.2021	379,188 IPC & 21(4) Mining Act	PC-30.11.2021	Under Trial
44	24.10.2021	Mining Department	Surajkund	664	24.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
45	26.10.2021	Mining Department	Surajkund	667	26.10.2021	379,188 IPC & 21(4) Mining Act	PC-25.11.2021	Under Trial
46	27.10.2021	Mining Department	Surajkund	669	27.10.2021	379,188 IPC & 21(4) Mining Act	PC-24.12.2021	Under Trial
47	27.10.2021	Mining Department	Surajkund	670	27.10.2021	379,188 IPC & 21(4) Mining Act	PC-30.11.2021	Under Trial
48	08.11.2021	Mining Department	Surajkund	687	08.11.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
49	26.11.2021	Mining Department	Surajkund	710	26.11.2021	379,188 IPC & 21(4) Mining Act	PC-06.12.2021	Under Trial
50	01.12.2021	Mining Department	Surajkund	720	01.12.2021	379 IPC & 21(4) Mining Act	PC-22.12.2021	Under Trial
51	28.01.2022	Mining Department	Surajkund	67	28.01.2022	379,188 IPC & 21(4) Mining Act	PC-24.03.2022	Under Trial

52	09.02.2022	Mining Department	Surajkund	87	09.02.2022	379,188 IPC & 21(4) Mining Act	PC-07.03.2022	Under Trial
53	13.04.2022	Mining Department	Surajkund	205	13.04.2022	379,188 IPC & 21(4) Mining Act	PC-18.05.2022	Under Trial
54	21.04.2022	Mining Department	Surajkund	235	21.04.2022	379,188 IPC & 21(4) Mining Act	PC-31.05.2022	Under Trial
55	10.05.2022	Mining Department	Surajkund	261	10.05.2022	379,188 IPC & 21(4) Mining Act	PC-31.05.2022	Under Trial
56	01.06.2022	Mining Department	Surajkund	312	01.06.2022	379 IPC	PC-05.07.2022	Under Trial
57	10.12.2022	Mining Department	Surajkund	798	10.12.2022	379 IPC & 21(4) Mining Act	Under Investigation	Under Investigation
58	19.04.2021	Mining Department	Dabua	167	19.04.2021	379 IPC & 21(4) Mining Act	PC-25.07.2022	Under Trial
59	19.04.2021	Mining Department	Dabua	168	19.04.2021	379 IPC & 21(4) Mining Act	PC-23.09.2021	Under Trial
60	20.04.2021	Mining Department	Dabua	170	20.04.2021	379 IPC & 21(4) Mining Act	PC-28.07.2021	Under Trial
61	30.04.2021	Mining Department	Dabua	180	30.04.2021	379, 420,468,471,467 IPC	PC-15.11.2021	Under Trial
62	30.04.2021	Mining Department	Dabua	181	30.04.2021	379,420,468,467, 471 IPC	PC-15.02.2022	Under Trial
63	05.06.2021	Mining Department	Dabua	237	05.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.07.2021	Under Trial
64	05.06.2021	Mining Department	Dabua	238	05.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.07.2021	Under Trial
65	06.06.2021	Mining Department	Dabua	242	06.06.2021	379,188 IPC & 21(4) Mining Act	PC-16.08.2021	Under Trial
66	06.06.2021	Mining Department	Dabua	243	06.06.2021	379,188 IPC & 21(4) Mining Act	PC-31.07.2021	Under Trial
67	07.06.2021	Mining Department	Dabua	245	07.06.2021	379,188 IPC & 21(4) Mining Act	PC-08.09.2021	Under Trial
68	07.06.2021	Mining Department	Dabua	246	07.06.2021	21(4) Mining Act, MV Act & 3 PDPP Act	PC-16.08.2021	Under Trial
69	22.06.2021	Mining Department	Dabua	268	22.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.10.2021	Under Trial
70	17.07.2021	Mining Department	Dabua	311	17.07.2021	379,188 IPC & 21(4) Mining Act	PC-15.09.2021	Under Trial
71	28.07.2021	Mining Department	Dabua	328	28.07.2021	379,188 IPC & 21(4) Mining Act	PC-09.03.2022	Under Trial
72	28.07.2021	Mining Department	Dabua	329	28.07.2021	379,188 IPC & 21(4) Mining Act	PC-22.09.2021	Under Trial
73	16.09.2021	Mining Department	Dabua	396	16.09.2021	379,188 IPC & 21(4) Mining Act	PC-16.12.2021	Under Trial
74	16.09.2021	Mining Department	Dabua	397	16.09.2021	379,188 IPC & 21(4) Mining Act	PC-29.10.2021	Under Trial
75	05.10.2021	Mining Department	Dabua	441	05.10.2021	379,188 IPC & 21(4) Mining Act	PC-01.08.2022	Under Trial

76	06.10.2021	Mining Department	Dabua	442	06.10.2021	379,188 IPC & 21(4) Mining Act	PC-23.12.2021	Under Trial
77	08.10.2021	Mining Department	Dabua	445	08.10.2021	379,188 IPC & 21(4) Mining Act	PC-14.09.2022	Under Trial
78	16.10.2021	Mining Department	Dabua	452	16.10.2021	379,188 IPC & 21(4) Mining Act	PC-17.02.2022	Under Trial
79	18.10.2021	Mining Department	Dabua	458	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-15.12.2021	Under Trial
80	18.10.2021	Mining Department	Dabua	459	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-23.12.2021	Under Trial
81	10.11.2021	Mining Department	Dabua	487	10.11.2021	379,188 IPC & 21(4) Mining Act	PC-07.07.2022	Under Trial
82	23.11.2021	Mining Department	Dabua	505	23.11.2021	379,188 IPC & 21(4) Mining Act	PC-07.01.2023	Under Trial
83	24.11.2021	Mining Department	Dabua	507	24.11.2021	188,379 IPC & 21(4) Mining Act, 3 PDPP Act	PC-21.03.2022	Under Trial
84	02.04.2021	Mining Department	Dhoj	92	02.04.2021	379 IPC & 21(4) Mining Act	PC-19.04.2021	Under Trial
85	27.05.2021	Mining Department	Dhoj	119	27.05.2021	379 IPC	Cancelled - 06.06.2021	Cancelled
86	29.11.2021	Mining Department	Dhoj	219	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
87	29.11.2021	Mining Department	Dhoj	220	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
88	29.11.2021	Mining Department	Dhoj	221	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
89	04.12.2021	Mining Department	Dhoj	223	04.12.2021	379 IPC & 21(4) Mining Act	PC-22.02.2021	Under Trial
90	06.12.2021	Mining Department	Dhoj	225	06.12.2021	379 IPC & 21(4) Mining Act	PC-21.12.2021	Under Trial
91	27.10.2022	Mining Department	Dhoj	328	27.10.2022	379 IPC	PC-05.12.2022	Under Trial
92	30.03.2022	Mining Department	SGM Nagar	134	30.03.2022	21(4) MMDR Act & 379 IPC	PC-02.08.2022	Under Trial
93	27.11.2022	Mining Department	Dabua	534	27.11.2022	379,120B IPC & 3 PDPP Act	PC-31.01.2023	Under Trial
94	28.11.2022	Mining Department	Dabua	535	28.11.2022	379,120B IPC & 3 PDPP Act	PC-28.02.2023	Under Trial
95	03.01.2023	Mining Department	Dabua	6	03.01.2023	379,120B IPC & 3 PDPP Act	PC-28.03.2023	Under Trial
96	06.07.2021	Mining Department	Dabua	During the enquiry of this complaint, statement of Balram Singh Mining Officer was recorded in which he				Filed
97	31.10.2022	Mining Department	Dabua	494	31.10.2022	379,120B IPC & 3 PDPP Act	PC-27.04.2022	Under Trial
98	23.03.2021	Mining Department	Surajkund	190	23.03.2021	379 IPC & 4(1) MMDR Act	PC-05.12.2022	Under Trial
99	06.07.2021	Mining Department	Dabua	Complaint No. 1807 dt. 06.07.2021 was filed as FIR No. 296 dated 07.07.2021 u/s 341, 186, 353, 427, 279, 336,				Filed
100	16.12.2020	Police Department	Dabua	544	16.12.2020	188, 379 IPC	PC-05.01.2021	Under Trial
101	30.05.2018	Police Department	Sector-58	362	30.05.2018	188,279,336,379 IPC & 15 Environmental Act	PC-21.07.2018	Under Trial

102	15.07.2017	Police Department	Surajkund	194	05.07.2017	279,336 IPC & 3 PDPP Act, 4(1) Mining Act	Acquited-10.08.2018	Acquitted
103	12.04.2019	Forest Department	Surajkund	211	12.04.2019	188,189,225,34,3 41,379 IPC & 4(1) Mining Act	PC-03.09.2019	Under Trial
104	05.03.2018	Police Department	Sec-58	122	05.03.2018	4(1) Mining Act	PC-31.05.2018	Under Trial
105	23.10.2018	Police Department	Dhoj	52	23.10.2018	379,188 IPC & 4(1) MMDR Act	PC-04.02.2019	Under Trial
106	16.03.2019	Police Department	Dhoj	50	16.03.2019	379,188 IPC	PC-05.04.2019	Under Trial
107	12.03.2019	Police Department	Dhoj	48	12.03.2019	379,188 IPC	PC-28.03.2019	Under Trial
108	04.12.2018	Forest Department	Dhoj	76	04.12.2018	379,188 IPC	PC-04.02.2019	Under Trial
109	06.01.2022	Forest Department	Surajkund	9	06.01.2022	120B,379 IPC and 4/5 PLPA Act and 21(4) Mining Act	PC-12.05.2022	Under Trial
110	19.02.2018	Forest Department	Surajkund	120	19.02.2018	186,188,189,34,1 20B,379,447 IPC 4/5 PLPA Act and 4(1) Mining Act	PC-06.03.2019	Under Trial
111	17.07.2021	Anil Kaushik Citizens of Aravali Bachao Group	Dhoj	Complaint has been filed				Filed
112	01.06.21	M/S NIRMALA SHARMA MINING INSPECTOR	KHERIPUL	159	01.06.21	188,379 IPC	PC. 01.10.21	Under Trial
113	01.04.2021	Nirmala Sharma Mining Inspector Dept. of Mines and Geology, fbd	PALLA	163	01.04.21	21(1),104, MINING ACT ,379 IPC	PC 03.09.21	Under Trial
114	28.09.2021	MS/ Nirmla Sharma Mining Inspector	PS Sec-31	327	28.09.21	379 IPC & 4(21A) Mining Act. 1957	PC 02.12.2021	Under Trial
115	21.03.2020	SANJAY MINING INSPECTOR FBD	CENTRAL FBD	193	21.03.20	379, 420,467,468,471, 472,IPC, 4 MINING ACT	PC 02-08-2021	Under Trial
116	08.12.2017	ASI Manjeet PS Sadar BLB	SADAR B.GARH	626	08.12.2017	279/336/188/379 /120B IPC & 3 PDPP ACT	PC 07.03.18	Under Trial
117	09.01.2022	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	SECTOR-8	20	09.01.2022	379/188 IPC & (4) MINING ACT	PC-09.03.2022	Under Trial
118	01.07.2022	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	SECTOR-8	466	01.07.2022	379/188 IPC & (4)21 MINING AND MINERALS ACT 1957	PC-05.09.2022	Under Trial

119	04.02.2022	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	ADARSH NAGAR	85	04.02.2022	379 IPC 21(4) MINIG MINERALS ACT 1957	PC-02.03.2022	Under Trial
120	29.04.2021	MS NirmalaMinig Inspector DEPT. of Mines and Geology FBD/PWL	SADAR B.GARH	129	29.04.2021	188/379 IPC &4 MINING ACT	PC 30,11,22	Under Trial
121	25.09.2021	MS NirmalaMinig Inspector DEPT. of Mines and Geology FBD/PWL	SADAR B.GARH	375	25.09.2021	188/379 IPC & 214 MINING ACT ADD 120 IPC & MV ACT	PC 23,03,22	Under Trial
District Nuh								
122	31.01.2017	ASI KISHAN SINGH	Bichhor	10	31.01.2017	379,188 IPC	PC-11.08.17	Under Trial
123	27.02.2017	HC MANOJ KUMAR	Bichhor	24	27.02.2017	188,379 IPC	PC-17.07.2017	Under Trial
124	12.06.2018	INSP Shamsher PS BICHHOR	Bichhor	119	12.06.2018	332,353,186,186, 379,379B IPC	PC-02.01.2019	Under Trial
125	06.07.2017	Mining Insp. Tauru Deptt. of Mines & Geology Gurugram	Bichhor	101	06.07.2017	379,188 IPC	PC-05.03.2019	Under Trial
126	19.01.2018	Sonu Kumar, Forest Deptt., Incharge Punhana	Bichhor	16	30.01.2018	188,379,506 IPC	PC-21.01.2019	Under Trial
127	07.04.2018	Ashok Kumar, Mining Officer, Nuh	Bichhor	64	07.04.2018	188,379 IPC	PC-16.03.2019	Under Trial
128	22.03.2021	Hoshiyar Singh, Mining Insp. Deptt. of Mines & Geology Gurugram	Bichhor	43	24.03.2021	188,379 IPC	PC-08.08.2022	Under Trial
129	303 dated 23.04.2022	HC Harminder, AVT Staff Rojka Meo	Bichhor	229	16.11.2022	379,188 IPC	Under Investigation	Under Investigation
130	03.01.2019	ASI Abdul Gaffar PS F.P. Jhirka	Firojpur Jhirka	7	03.01.2019	379,188 IPC	PC-20.9.2019	Under Trial
131	20.06.2019	HC Rakesh Kumar, PS F.P. Jhirka	Firojpur Jhirka	265	20.06.2019	379,188 IPC	PC-30.11.2019	Under Trial
132	03.03.2018	Ashok Kumar Insp. Mining, Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	77	03.03.2018	379,188 IPC	PC-25.9.2018	Under Trial
133	27.06.2019	Mining Insp. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	280	27.06.2019	379,188 IPC	PC-17.7.2020	Under Trial

134	03.07.2019	Mining Inspr. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	293	03.07.2019	379,188 IPC	PC-11.1.2021	Under Trial
135	12.06.2019	Mining Inspr. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	252	12.06.2019	379,188 IPC	PC-19.3.2020	Under Trial
136	02.02.2018	Asfak Hussain, FSD Beat Incharge Chittor	Firojpur Jhirka	78	04.03.2018	379,188 IPC	PC 11.5.2020	Under Trial
137	09.10.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	363	04.10.2018	379,188 IPC	PC-2.6.2020	Under Trial
138	12.11.2018	Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	411	12.11.2018	379,188 IPC	PC-7.8.2020	Under Trial
139	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	412	12.11.2018	379,188 IPC	PC-22.9.2020	Under Trial
140	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	413	12.11.2018	379,188 IPC	PC-7.5.22	Under Trial
141	22.01.2020	Shahalamuddin, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	36	22.01.2020	379,188, 120B IPC	Untraced - 5.9.2020	Untraced
142	21.12.2020	Shahalamuddin, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	15	13.01.2021	379,188 IPC	PC-18.06.2021	Under Trial
143	24.12.2020	Gajraj, Mubin Khan Forest Range ffer, F.P. Jhirka	Firojpur Jhirka	18	14.01.2021	379,188 IPC	PC-21.06.2021	Under Trial
144	20.03.2021	Vinod Kumar, Incharge Agon	Firojpur Jhirka	126	20.03.2021	379,188 IPC	PC-29.10.2021	Under Trial
145	09.07.2019	Sh. Reegan Kumar, SDM F.P. Jhirka	Firojpur Jhirka	300	09.07.2019	148,149,332,353, 186,307,379B,37 9,188,427,506 IPC	PC-6.11.2019	Under Trial
146	02.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	469	10.12.2022	379,188 IPC	Under Investigation	Under Investigation

147	16.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	479	16.12.2022	186,188,379,332, 353,506,3(2)(E) PDPP Act 1984	Under Investigation	Under Investigation
148	27.01.2023	Premchand, Mining Guard Nuh	Firojpur Jhirka	42	27.01.2023	188,379 IPC	Under Investigation	Under Investigation
149	18.06.2017	ASI Umar Mohd. PS Pinagwa	Pinagwa	136	2017	379/188 IPC	PC 06.11.20217	Under Trial
150	14.07.2017	ASI Umar Mohd. PS Pinagwa	Pinagwa	150	2017	188,279,336,379 IPC	PC 06.11.20217	Under Trial
151	23.07.17	ASI Umar Mohd. PS Pinagwa	Pinagwa	165	2017	379/188/34 IPC	PC 06.11.2017	Under Trial
152	17.08.2017	ASI Yashpal PS Pinagwa	Pinagwa	188	2017	379/188/120B IPC	PC 25.09.2017	Under Trial
153	17.08.2017	ASI Ramesh Chand PS Pinagwa	Pinagwa	187	2017	379/188/120B IPC	PC 06.10.2017	Under Trial
154	27.08.2017	ASI Yashpal PS Pinagwa	Pinagwa	196	2017	379/188/120B IPC	PC 11.12.2017	Under Trial
155	03.01.2018	ASI Ramesh Chand PS Pinagwa	Pinagwa	15	2018	379/188 IPC	PC 20.12.2018	Under Trial
156	05.03.18	HC Dinesh Kumar PS Pinagwa	Pinagwa	41	2018	379/188IPC	PC 05.04.18	Under Trial
157	31.05.2018	HC Sukhram PS Pinagwa	Pinagwa	91	2018	379/188IPC	PC 07.07.18	Under Trial
158	05.08.18	HC Navneet PS Pinagwa	Pinagwa	174	2018	379/188IPC 39,192(1) MV ACT	PC 11.12.2018	Under Trial
159	28.02.2019	HC Hariprem PS Pinagwa	Pinagwa	69	2019	379/188IPC	PC 17.07.2019	Under Trial
160	27.02.2020	HC Dharmender PS Pinagwa	Pinagwa	65	2020	379/188 IPC	PC 30.09.2021	Under Trial
161	18.02.2021	EASI Surender PS Pinagwa	Pinagwa	28	2021	379/188IPC	PC 09.03.22	Under Trial
162	19.02.2021	EASI Surender PS Pinagwa	Pinagwa	31	2021	148,149,323,341, 186,353,379,379 B,3(2) PDPP ACTIPC21(4) MINES AND MINERALS ACT 1957	PC 19.07.2022	Under Trial
163	18.02.2021	HC Manoj Kumar PS Pinagwa	Pinagwa	78	2021	379/188 IPC	PC 19.09.22	Under Trial
164	01.04.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	70	2017	120B,379,188 IPC	PC 01.12.2017	Under Trial
165	11.06.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	130	2017	34,379,188 IPC	PC 12.03.17	Under Trial
166	28.08.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	197	2017	379/188 IPC	PC 09.02.2017	Under Trial

167	10.09.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	238	2017	379,188,186,332 IPC	PC 23.10.2018	Under Trial
168	26.09.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	259	2017	379/188 IPC	PC 03.09.2020	Under Trial
169	25.09.2017	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	260	2017	379/188 IPC	PC 17.01.2020	Under Trial
170	25.10.2017	Nawan Singh, Range Forest Officer, F.P. Jhirka	Pinagwa	261	2017	379,188,120 B IPC	PC 17.07.19	Under Trial
171	06.01.2018	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	16	2018	379/188 IPC	PC 28.08.18	Under Trial
172	01.01.2018	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	17	2018	379/188 IPC	PC 10.09.2018	Under Trial
173	27.01.18	Forest Officer Punhana	Pinagwa	18	2018	379/188 IPC	PC 10.09.2018	Under Trial
174	27.01.18	Ashok Kumar, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	20	2018	379/188 IPC	PC 07.09.2018	Under Trial
175	27.01.18	Nawab Singh, Forest Range Officer F.P. Jhirka	Pinagwa	25	2018	379/188 IPC	PC 27.06.2020	Under Trial
176	19.01.2018	Mohd. Yunus, Forest Officer Punhana	Pinagwa	30	2018	379,188,506 IPC	PC 27.03.2019	Under Trial
177	03.02.18	Ashok Kumar Deptt. of Mines & Geology Gurugram	Pinagwa	74	2018	379/188 IPC	PC 03.09.20	Under Trial
178	03.02.18	Asfak Hussain Forest Range Jhimrawat	Pinagwa	179	2018	379/188 IPC	PC 19.08.2020	Under Trial
179	27.10.2018	Asfak Hussain Forest Range Jhimrawat	Pinagwa	220	2018	379/188 IPC	PC 11.02.2020	Under Trial
180	06.08.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	235	2018	379/188 IPC	PC 17.02.2022	Under Trial
181	28.08.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	236	2018	379/188 IPC	PC 03.09.2020	Under Trial

182	22.11.2018	Subash Chand Incharge Rehpuwa Beat	Pinagwa	280	2018	379/188 IPC	PC 28.09.20	Under Trial
183	27.12.18	Subash Chand Incharge Rehpuwa Beat	Pinagwa	287	2018	379/188 IPC	PC 30.06.20	Under Trial
184	21.02.2019	Ashfak Hussain, Incharge Jhimrawat Beat	Pinagwa	66	2019	379/188 IPC	PC 23.09.2020	Under Trial
185	26.02.2019	Subash Chand Incharge Rehpuwa Beat	Pinagwa	71	2019	379,188 IPC	PC 22.01.2020	Under Trial
186	26.02.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Pinagwa	73	2019	379,188 IPC	PC 15.01.2020	Under Trial
187	08.03.2019	Kamal Singh Range Forest Officer Pinagwa	Pinagwa	89	2019	379,188,186 IPC	PC 15.01.2020	Under Trial
188	10.03.2019	Mohd. Yunus Forest Officer Punhana	Pinagwa	90	2019	379,188 IPC	PC-16.10.21	Under Trial
189	30.01.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	125	2019	379,188 IPC	Under Investigation	Under Investigation
190	16.05.2019	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	155	2019	379,188,186 IPC G111	PC-19.09.2020	Under Trial
191	11.06.2019	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	156	2019	379,188 IPC	PC-28.10.2020	Under Trial
192	17.02.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	172	2019	379,188 IPC	PC-02.11.2019	Under Trial
193	03.05.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	173	2019	379,188 IPC	PC-27.01.2021	Under Trial
194	14.10.2019	Kamal Singh Range Forest Officer Pinagwa	Pinagwa	265	2019	379,188 IPC	PC 11.01.2021	Under Trial
195	07.02.2020	Kamal Singh Range Forest Officer Pinagwa	Pinagwa	35	2020	379,188 IPC	PC 11.09.2020	Under Trial

196	18.01.2020	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	36	2020	379,188 IPC	PC 16.12.2020	Under Trial
197	06.02.2020	Kamal Singh Range Forest Officer Pinagwa	Pinagwa	38	2020	379,188 IPC	PC 30.10.2020	Under Trial
198	14.03.2020	Mukhtyar Ahmed Incharge Rehpuwa	Pinagwa	90	2020	379,188 IPC	PC 22.12.20	Under Trial
199	08.09.2020	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	279	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
200	17.02.2019	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	26	2021	379,188 IPC	PC-18.02.2021	Under Trial
201	08.08.2022	ASI Ashok Kumar PS Pinagwa	Pinagwa	206	08.08.2022	332,353,186,307, 379,188 IPC	PC 19.09.2022	Under Trial
202	02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	307	06.12.2022	379,188 IPC	UI	UI
203	491 dated 02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	308	06.12.2022	379, 188 IPC	UI	Under Trial
204	492 dated 02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	309	06.12.2022	379, 188 IPC	UI	Under Trial
205	03.02.17	HC Gajraj Rojka Meo	Rojka Meo	15	03.02.2017	120 B, 188, 379 IPC	PC-24.05.17	Under Trial
206	11.04.17	Ashok Kumar Mining Inspector	Rojka Meo	62	11.04.2017	120B, 336. IPC 3 PDPP ACT	PC-03.05.17	Under Trial
207	19.07.17	HC Gajraj Rojka Meo	Rojka Meo	148	19.07.2017	120 B, 188, 379 IPC	PC-12.01.18	Under Trial
208	21.05.18	Kamal Yadav Forest Range Officer	Rojka Meo	85	21.05.2018	188, 379 IPC	PC-21.01.19	Under Trial
209	18.02.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	156	14.02.2020	379.188.IPC & 4 MINIGE ACT. 1957	PC -26.02.21	Under Trial
210	01.11.21	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Rojka Meo	88	01.11.2021	188, 379 IPC	PC -07.02.22	Under Trial
211	21.09.21	HC Raj Kumar PS Rojka Meo	Rojka Meo	141	21.09.2021	188.379. & 4 Mining ACT.	PC -04.10.21	Under Trial
212	24.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	46	24.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-13.07.22	Under Trial
213	01.01.2017	ASI Udham Singh, PP Jaisinghpur	Sadar Nuh	15	08.01.2017	186,188,332,353, 379,379B,120B IPC	PC-03.04.2017	Under Trial

214	04.05.2017	HC Bhupender PS Sadar Nuh	Sadar Nuh	295	04.05.2017	379, 188 IPC	PC-14.06.2017	Under Trial
215	16.09.2018	ASI Kailash Chand PS Sadar Nuh	Sadar Nuh	601	16.09.2018	379, 188 IPC	PC-26.11.19	Under Trial
216	15.11.2018	ASI Amar Singh PS Sadar Nuh	Sadar Nuh	775	15.11.2018	379, 188 IPC	PC-16.12.19	Under Trial
217	30.06.2019	HC Ravinder Kumar PS City Nuh	Sadar Nuh	542	30.06.2019	379/188/120BIPC	PC-16.09.19	Under Trial
218	09.02.2017	Anil Kumar, Assisstt. Mining Officer	Sadar Nuh	68	9.202017	379, 188 IPC	PC- 30.05.18	Under Trial
219	04.11.2017	Ramesh, Forest Officer	Sadar Nuh	764	05.11.2017	188,379,120B IPC	PC-18.08.18	Under Trial
220	04.11.2017	Ramesh Forest Officer	Sadar Nuh	765	05.11.2017	379, 188 IPC	PC-23.07.18	Under Trial
221	05.02.2018	Ashok Kumar Mining Inspector	Sadar Nuh	75	06.02.2018	188,379,120B IPC	PC-21.01.19	Under Trial
222	05.02.2018	Ashok Kumar Mining Inspector	Sadar Nuh	76	06.02.2018	188,379,120B IPC	PC-18.01.21	Under Trial
223	15.05.2018	Ashok Kumar Mining Inspector	Sadar Nuh	303	22.05.2018	379, 188 IPC	PC-19.04.19	Under Trial
224	08.03.2019	S.Kumar Range Forest Officer Punhana	Sadar Nuh	216	13.03.2019	379, 188 IPC	PC-30.05.19	Under Trial
225	20.03.2019	Dev Kumar, Range Forest Officer Nuh	Sadar Nuh	239	20.03.2019	379, 188 IPC	PC-03.11.20	Under Trial
226	08.05.2019	Yogesh Acctt. Forest Officer Mewali	Sadar Nuh	381	09.05.2019	379, 188 IPC	PC-14.05.20	Under Trial
227	22.05.2019	Javed Khan Range Forester Nuh	Sadar Nuh	425	22.05.2019	379, 188 IPC	PC-04.10.21	Under Trial
228	22.05.2019	Javed Khan Range Forester Nuh	Sadar Nuh	426	22.05.2019	379, 188 IPC	PC-08.01.21	Under Trial
229	07.06.2019	Ashok Kumar Mining Inspector	Sadar Nuh	472	07.06.2019	188,379,120B IPC	PC-25.08.20	Under Trial
230	04.04.2019	Raj Kumar Forest Security Officer Nuh	Sadar Nuh	508	19.06.2019	188,379,120B IPC	PC-09.02.21	Under Trial
231	11.07.2019	Javed Khan Range Forester Nuh	Sadar Nuh	572	11.07.2019	379, 188 IPC	PC-16.10.20	Under Trial
232	12.07.2019	Yogesh Acctt. Forest Officer Mewali	Sadar Nuh	575	12.07.2019	379, 188 IPC	PC-17.09.21	Under Trial
233	02.08.2019	BD Yadav Mining Officer Nuh	Sadar Nuh	657	13.08.2019	379, 188 IPC	PC-25.01.21	Under Trial
234	09.08.2019	BD Yadav Mining Officer Nuh	Sadar Nuh	678	20.08.2019	379, 188 IPC	PC-09.02.21	Under Trial
235	05.09.2019	Izaz Ahmed Forest Inspector Rewasan	Sadar Nuh	720	05.09.2019	379, 188 IPC	PC-22.10.20	Under Trial

236	05.09.2019	Izaz Ahmed Forest Inspector Rewasan	Sadar Nuh	721	05.09.2019	379, 188 IPC	PC-22.10.20	Under Trial
237	26.11.2019	Dev Kumar, Range Forest Officer Nuh	Sadar Nuh	881	26.11.2019	379, 188 IPC	PC-03.06.20	Under Trial
238	25.10.2019	Rajneesh Forest Guard Shikrawa	Sadar Nuh	906	06.12.2019	379, 188 IPC	PC-10.03.21	Under Trial
239	13.11.2019	Shah Alam Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Nuh	6	04.01.2020	379, 188 IPC	PC-22.02.21	Under Trial
240	29.01.2020	Kamal Singh Range Forest Officer Punhana	Sadar Nuh	42	29.01.2020	379, 188 IPC	PC-16.10.20	Under Trial
241	06.09.18	SI Surender Singh PS Punhana	Punhana	251	16.09.2018	379,188,186,332, 379 IPC	PC 02.09.20	Under Trial
242	14.10.18	ASI Dhan Singh PS Punhana	Punhana	297	14.10.2018	379,188,34 IPC	PC 01.04.19	Under Trial
243	19.03.17	Ravinder Kumar Assistt. Mining Engineer Deptt. of Mines & Geology Gurugram	Punhana	229	24.06.2017	379, 188 IPC	PC- 13.01.2020	Under Trial
244	19.03.17	Ravinder Kumar Assistt. Mining Engineer Deptt. of Mines & Geology Gurugram	Punhana	230	24.06.2017	379, 188 IPC	PC 08.12.2020	Under Trial
245	16.10.17	Vasudev Assistt. Mining Engineer Nuh/GGM	Punhana	386	16.10.2017	379, 188 IPC	PC- 31.01.2019	Under Trial
246	16.10.17	Vasudev Assistt. Mining Engineer Nuh/GGM	Punhana	387	16.10.2017	379, 188 IPC	PC - 18.12.2017	Under Trial
247	11.11.17	Yunus Khan, Forest Range Officer Punhana	Punhana	414	11.11.2017	379,188,323,353, 186 IPC	PC 01.06.2020	Under Trial
248	13.12.17	Ramesh Forest Range Officer Punhana	Punhana	458	13.12.2017	379, 188 IPC	PC - 27.05.2020	Under Trial
249	07.06.18	Ramesh Forest Range Officer Punhana	Punhana	151	07.06.2018	379, 188 IPC	PC 27.05.2020	Under Trial
250	07.06.18	Anil Kumar Mining Inspector Nuh	Punhana	152	07.06.2018	379, 188 IPC	PC- 01.06.2020	Under Trial

251	03.09.318	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Punhana	344	12.11.2018	379, 188 IPC	PC-02.07.19	Under Trial
252	12.03.19	Kamal Singh Range Forest Officer Punhana	Punhana	88	12.03.2019	379, 188 IPC	PC 01.04.2020	Under Trial
253	13.12.20	Jony Range Forest Officer Punhana	Punhana	506	31.12.2020	379, 188 IPC	PC - 07.03.2022	Under Trial
254	13.12.20	Jony Range Forest Officer Punhana	Punhana	507	31.12.2020	379, 188 IPC	PC - 13.08.2021	Under Trial
255	08.09.2022	SI Naresh Kumar I/C PP Chandaka	Punhana	375	08.09.2022	147,149,323,353, 186,188,379,307, 120B IPC	PC 15.11.2022	Under Trial
256	15.11.2022	SI Ajit Singh PS Nagina	Nagina	374	15.11.2022	379,188,120B IPC	PC 27.01.2023	Under Trial
257	19.01.2017	Ashok Kumar, Assistant Mining Officer	Sadar Tauru	20	19.01.2017	379, 188 IPC	Untraced -12.06.2017	Untraced
258	03.03.2017	Anil Kumar, Mining Inspr. Tauru	Sadar Tauru	74	03.03.2017	379, 188 IPC	CH-14.11.2018	Under Trial
259	08.03.2017	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	76	08.03.2017	379, 188 IPC	PC-13.10.2020	Under Trial
260	08.03.2017	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines & Geology Gurugram	Sadar Tauru	77	08.03.2017	379, 188 IPC	Under Investigation	Under Investigation
261	08.03.2017	HC Devender Singh PP Khori Kalan	Sadar Tauru	78	08.03.2017	379, 188 IPC	PC-24.08.2021	Under Trial
262	06.01.2018	Sanjay Yadav, Forest Security Officer Tauru	Sadar Tauru	12	06.01.2018	148, 149, 186, 188, 307, 332, 353, 379A, 427, 120B IPC, 3 PDPP ACT	PC-27.10.2020	Under Trial
263	21.03.2018	Ashok Kumar, Assisstt. Mining Officer	Sadar Tauru	91	21.03.2018	188,379,120B IPC	PC-15.03.2021	Under Trial
264	24.04.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	140	24.04.2018	379, 188 IPC	PC-27.10.2020	Under Trial
265	01.05.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	148	01.05.2018	379, 188 IPC	PC-10.11.2020	Under Trial

266	01.05.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	149	01.05.2018	379, 188 IPC	PC-02.11.2020	Under Trial
267	22.06.2018	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	215	22.06.2018	379, 188 IPC	PC-22.11.2018	Under Trial
268	20.09.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	369	20.09.2018	379, 188 IPC	PC-06.09.2019	Under Trial
269	10.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	455	10.11.2018	379, 188 IPC	PC-04.10.2021	Under Trial
270	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	458	12.11.2018	188,379,120B IPC	PC-05.01.2021	Under Trial
271	28.05.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	287	28.05.2019	188,379,120B IPC	PC-27.11.2019	Under Trial
272	29.05.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	292	29.05.2019	379, 188 IPC	PC-21.10.2020	Under Trial
273	30.05.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	293	30.05.2019	379, 188, 120B IPC	PC-27.11.2019	Under Trial
274	06.09.2019	Ashok Kumar, Assisstt. Mining Officer	Sadar Tauru	464	06.09.2019	379, 188 IPC	PC-21.08.2020	Under Trial
275	10.10.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	523	10.10.2019	379, 188 IPC	PC-04.11.2020	Under Trial

276	10.10.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	524	10.10.2019	379, 188 IPC	PC-07.12.2021	Under Trial
277	08.11.2019	Naresh Kumar Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	565	08.11.2019	379, 188, 120B IPC	PC-06.04.2021	Under Trial
278	25.11.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	587	25.11.2019	379, 188 IPC	PC-06.09.2021	Under Trial
279	17.12.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	620	17.12.2019	379, 188 IPC	PC-05.10.2020	Under Trial
280	24.12.2019	ASI Hansraj, PP Mohammadpur Ahir	Sadar Tauru	632	24.12.2019	379, 188, 120B IPC, 21(4) MM R&D ACT	PC-18.07.2020	Under Trial
281	29.12.2019	SI Baldev Singh I/C PP Mohd. Ahir	Sadar Tauru	641	29.12.2019	147, 149, 188, 379, 379B, 332, 353, 186, 307 IPC	PC-06.10.2020	Under Trial
282	03.01.2020	Kamal Singh Yadav Range Forest Officer Nuh	Sadar Tauru	2	03.01.2020	379, 188 IPC	PC-18.07.2020	Under Trial
283	07.01.2020	Kamal Singh Yadav Range Forest Officer Nuh	Sadar Tauru	8	07.01.2020	379, 188 IPC	PC-07.09.2021	Under Trial
284	15.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	22	15.01.2020	379, 188 IPC	PC-15.09.2020	Under Trial
285	19.01.2020	Vikash Forest Range Officer Saundh	Sadar Tauru	27	19.01.2020	379 IPC	PC-01.09.2020	Under Trial
286	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	28	19.01.2020	379 IPC	PC-18.07.2020	Under Trial
287	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	29	19.01.2020	379, 188 IPC	PC-21.10.2020	Under Trial

288	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	30	19.01.2020	379, 188 IPC	PC-28.09.2020	Under Trial
289	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	31	19.01.2020	379, 188 IPC	PC-27.10.2020	Under Trial
290	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	32	19.01.2020	379, 188 IPC	PC-30.10.2020	Under Trial
291	19.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram Nuh	Sadar Tauru	33	19.01.2020	379, 188 IPC	UT-15.09.2020	Untrace
292	30.01.2020	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	51	30.01.2020	379, 188 IPC	PC-15.09.2020	Under Trial
293	23.10.2020	Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	320	23.10.2020	379, 188 IPC, 21(4)(A) MM R&D ACT	Untraced - 21.12.2020	Untraced
294	14.06.2021	Bhanu Partap Mining Inspr. Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	144	14.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-16.03.2022	Under Trial
295	20.06.2021	Bhanu Partap Mining Inspr. Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	151	20.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-13.07.2022	Under Trial
296	17.08.2021	EHC Raj Kapoor PP Khoru Kalan	Sadar Tauru	232	17.08.2021	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-14.01.2022	Under Trial
297	242-PG DT. 07.02.2022 on dt. 07.02.2022	Forest officer Block Nuh	Sadar Tauru	471	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
298	19-DC DT. 20.01.2022 & 82-PG dated 12.01.2022	Vikash, Forest Guard, Mohammadpur Ahir	Sadar Tauru	470	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation

299	48-DC DT. 15.02.2022 on dt. 18.02.2022	Forest officer Block Nuh	Sadar Tauru	472	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
300	731-PG DT. 20.04.2022 on dt. 22.04.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	466	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
301	750-PG DT. 22.04.2022 & 106-DC dated 12.05.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	469	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
302	751-PG DT. 22.04.2022 on dt. 22.04.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	467	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
303	752-PG DT. 22.04.2022 & 105-DC dated 12.05.2022	Mining officer Nuh	Sadar Tauru	468	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
304	SPL-1 dated 23.07.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	314	23.07.2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
305	18.09.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	390	18.09.2022	379,188, 120B IPC & 21(4) Mines & Mineral Act 1957	Under Investigation	Under Investigation
306	04.01.2023	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	7	04.01.2023	379,188,120B IPC & 21(4) Mines & Minerals Regulation of Development Act 1957	Under Investigation	Under Investigation
307	2448-PG DT. 22.11.2019 on dt. 25.11.2019	Mining officer, office of mines and geology department Nuh/Gurugram	Sadar Tauru	587	25.11.2019	379/188 IPC	PC- 06.09.2021	Under Trial
308	1881 dated 20.09.2017	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.					Filed

309	SPL-1 dated 13.12.2020	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
310	222 dated 26.02.2019	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
311	273 dated 06.03.2019	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
312	116 dated 31.01.2019	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
313	30 dated 08.01.2018	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
314	5192 dated 31.01.2022	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
315	58 dated 06.04.2022	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
316	5065 dated 13.01.2022	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
317	1247 dated 02.08.2018	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
318	2306 dated 28.12.2017	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed

319	424 dated 16.03.2017	Mining officer, office of mines and geology department Nuh/Gurugram	This complaint was filed as no illegal mining was found at the spot.	Filed
320	27.08.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
321	27.08.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
322	09.09.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
323	09.09.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
324	16.09.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
325	29.09.21	Mining Inspr. Deptt. of Mines & Geology Gurugram	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
326	20.01.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
327	08.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
328	08.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
329	31.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed

330	08.11.2021	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
331	08.11.2021	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
332	28.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
333	28.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
334	28.12.2021	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
335	07.01.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
336	20.01.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
337	03.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
338	31.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
339	28.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed

340	01.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
341	31.03.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
342	01.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
343	02.02.2022	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
344	13.10.2021	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
345	13.10.2019	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
346	13.10.2019	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
347	09.12.2021	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
348	07.01.22	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
349	27.09.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed

350	05.03.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
351	17.02.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
352	17.02.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
353	17.02.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
354	17.02.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
355	17.02.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
356	16.08.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
357	16.08.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
358	16.09.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed
359	27.12.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	Filed

360	27.12.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.					Filed
361	15.11.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.					Filed
362	27.12.21	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.					Filed
363	20.01.22	Shreya, Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.					Filed
364	01-IGP DT. 01.01.2020 on dt. 03.01.2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non-availability of evidence.					Filed
365	28-IGP DT. 08.01.2020 on dt. 13.01.2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non-availability of evidence.					Filed
366	51-DGP DT. 13.01.2020 on dt. 13.01.2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non-availability of evidence.					Filed
367	12-DGP DT. 01.01.2020 on dt. 01.01.2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non-availability of evidence.					Filed
368	26.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	492	26.12.2022	379,188,332,353, 186,34,120B IPC	Under Investigation	Under Investigation
369	08.06.2020	SI Khemchand	Pinagwa	143	2020	379/188/411 IPC	PC 16.12.2020	Under Trial
370	18.09.17	Rajkumar Mining Guard & Mining Security Rojka Meo	Rojka Meo	189	18.09.2017	188, 379 IPC	PC-15.02.19	Under Trial
371	30.11.18	Gaurav Arora R/o Sohna	Rojka Meo	268	30.11.2018	188.285,323,379, 506,34 IPC , 25-54-59 A ACT	PC-22.01.22	Under Trial

372	20.12.18	Gulshan R/o Indri	Rojka Meo	285	21.12.2018	188,323,379,427, 506,34 IPC & 25-54-59 A ACT	PC 18.12.19	Under Trial
373	09.12.19	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Rojka Meo	255	09.12.2019	379,188,120B,41 1 IPC	PC-04.01.20	Under Trial
374	01.11.20	Madan Lal, Mining Inspr. Deptt. of Mines & Geology Gurugram	Rojka Meo	169	01.11.2020	379,188 IPC, 4 MINES ACT	PC-16.08.21	Under Trial
375	28.12.2017	Anil Kumar, Mining Inspr. Tauru	Sadar Tauru	479	28.12.2017	379, 188, 120B, 420 IPC	PC-21.09.2020	Under Trial
376	26.05.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Punhana	223	02.06.2022	379, 188 IPC	UI	Under Trial
377	08.09.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	343	08.09.2018	188,379,120B IPC	PC-18.07.2020	Under Trial
378	01.03.2020	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	80	01.03.2020	379, 188, 411, 120B IPC	PC-12.11.2020	Under Trial
379	25.01.2023	HC Navman PS Nagina	Nagina	12	25.01.2023	379,188,120B IPC	Under Investigation	Under Investigation
380	17-11-2019	HC Harender Singh AVT & Mining Staff Nuh	City Nuh	91	17.11.2019	188, 379 IPC & 39/192(1) MV Act addition 3/181 MV Act	PC 20-01-2020	Under Trial
381	28-11-2019	HC Narveer AVT MINING STAFF ROJKAMEO	City Nuh	103	28.11.2019	188, 379 IPC & 39/192(1) MV Act addition 3/181 MV Act	PC 24-01-2020	Under Trial
382	25-12-2020	HC Satish Kumar PS Nuh	City Tauru	139	25.12.2020	307,379,188,120 B,34 IPC	PC 06-08-2021	Under Trial
383	04.01.2019	ASI Attar Singh PS F.P. Jhirka	Firojpur Jhirka	11	04.01.2019	379,188 IPC	PC-28.5.2019	Under Trial
384	25.06.2019	ASI Sita Ram, PS F.P. Jhirka	Firojpur Jhirka	274	25.06.2019	379,188 IPC	PC-12.9.2019	Under Trial
385	27.12.2019	ASI Sita Ram, PS F.P. Jhirka	Firojpur Jhirka	544	27.12.2019	379,188 IPC	PC-7.3.2020	Under Trial
386	04.05.2018	HC Kishan Lal PP F.P. Jhirka	Firojpur Jhirka	143	04.05.2018	188 ,186,332, 353, 506 IPC	Cancelled - 7.3.2020	Cancelled
387	19.01.2020	HC Rakesh Kumar, PS F.P. Jhirka	Firojpur Jhirka	29	19.01.2020	379,188 IPC	PC-27.2.20202	Under Trial
388	20.02.2020	HC Ram Kumar PS F.P. Jhirka	Firojpur Jhirka	72	20.02.2020	379,188 IPC	PC-05.05.2020	Under Trial
389	20.02.2020	Gajraj Mining Forest Range Officer FPJ	Firojpur Jhirka	73	20.02.2020	379,188 IPC	Cancelled - 14.05.2020	Cancelled

390	02.06.2021	District Forest Officer Nuh	Firojpur Jhirka	218	10.06.2021	332,353,186,188 IPC	PC-8.7.2021	Under Trial
391	25.02.2017	SI Mahender Singh PS Pinagwa	Pinagwa	43	2017	379/188 IPC	PC 17.07.2017	Under Trial
392	10.04.2017	SI Bir Singh PS Pinagwa	Pinagwa	81	2017	379/188 IPC	PC 23.05.2017	Under Trial
393	23.10.2017	Assisitt. Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	472	23.10.2017	188,379,120B IPC	PC-04.11.2020	Under Trial
394	23.05.2018	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	175	23.05.2018	188,379,120B IPC	Under Investigation	Under Investigation
395	11.12.2018	HC Devender Singh PP Khori Kalan	Sadar Tauru	501	11.12.2018	379, 188 IPC	PC-21.12.2018	Under Trial
396	05.05.2019	ASI Vijaypal CIA Tauru	Sadar Tauru	247	05.05.2019	379, 188, 279, 336 IPC	PC-05.07.2019	Under Trial
397	28.05.2019	BD Yadav Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	288	28.05.2019	186, 188, 307, 332, 341, 353, 379, 120B IPC, 3(2) PDPP ACT	PC-01.02.2022	Under Trial
398	18.07.2019	HC Satish Kumar PS Tauru	Sadar Tauru	387	18.07.2019	379, 188 IPC	PC-19.11.2020	Under Trial
399	18.07.2019	Dharampal Mining Security Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	388	18.07.2019	379, 188 IPC	PC-02.03.2021	Under Trial
400	13.09.2019	ASI Subash Chand PS Tauru	Sadar Tauru	481	13.09.2019	148, 149, 332, 353, 186, 379, 188, 307, 120B IPC	PC-23.12.2021	Under Trial
401	28.09.2019	SI Bir Singh PS Tauru	Sadar Tauru	503	28.09.2019	379, 188, 332, 353, 34 IPC	PC-21.09.2020	Under Trial
402	05.11.20219	Shahid Home Guard Nuh	Sadar Tauru	557	05.11.2019	379, 188, 332, 353, 34 IPC	PC-19.10.2020	Under Trial
403	30.12.2019	SI Bir Singh PS Tauru	Sadar Tauru	643	30.12.2019	332, 379, 188, 353, 186, 307, 457, 120B, 201, 34 IPC	PC-22.09.2021	Under Trial
404	13.01.2020	ASI Ravinder PP Mohd. Ahir	Sadar Tauru	18	13.01.2020	186, 188, 379, 341, 279, 120B IPC	PC-06.03.2020	Under Trial
405	25.03.2020	ASI Mahender Singh PS Sadar Tauru	Sadar Tauru	104	25.03.2020	148, 149, 186, 188, 332, 333, 353, 307, 379B, 506 IPC, 25-54-59 A. ACT, 3 PDPP ACT	PC-09.03.2021	Under Trial
406	14.05.2020	ASI Anil Kumar PS Sadar Tauru	Sadar Tauru	134	14.05.2020	188, 269, 270, 379, 307, 353, 186, 120B IPC	PC-27.07.2021	Under Trial

407	16.07.2020	HC Manoj AVT MINING STAFF ROJKAMEO	Sadar Tauru	202	16.07.2020	188, 279, 307, 336, 34, 379 IPC	PC-05.01.2022	Under Trial
408	23.08.2020	HC Narveer AVT MINING STAFF ROJKAMEO	Sadar Tauru	244	23.08.2020	186, 188, 279, 336, 353, 379, 307, 34, 411, 120B IPC	PC-14.01.2022	Under Trial
409	05.10.2020	SI Mahender Singh PS Sadar Tauru	Sadar Tauru	305	05.10.2020	186, 188, 379, 279, 336, 341 IPC	PC-12.11.2020	Under Trial
410	14.10.2020	Mining Officer Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	311	14.10.2020	379, 188, 120B IPC	PC-16.04.2021	Under Trial
411	20.10.2020	ASI Mahender PS Sadar Tauru	Sadar Tauru	316	20.10.2020	279, 336, 379, 188, 186, 353, 307, 120B IPC	PC-12.04.2021	Under Trial
412	22.11.2020	HC Dharmender, Security Mining Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	358	22.11.2020	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-27.07.2021	Under Trial
413	09.01.2021	ASI Mahender PS Sadar Tauru	Sadar Tauru	1	09.01.2021	148, 149, 307, 332, 353, 379, 379B, 186, 188 IPC, 3(2) PDPP ACT	PC-23.05.2022	Under Trial
414	20.06.2021	EHC Raj Kapoor PP Khori Kalan	Sadar Tauru	152	20.06.2021	147, 149, 279, 336, 379, 188, 186, 411 IPC	PC-06.10.2022	Under Trial
415	29.06.2021	Shreya, Mining Officer, Deptt. Of Mines & Geology Gurugram/Nuh	Sadar Tauru	166	29.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-10.10.2022	Under Trial
416	10.09.2021	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	263	10.09.2021	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-21.02.2022	Under Trial
417	23.02.2022	HC Manoj Kumar PS Sadar Tauru	Sadar Tauru	106	23.02.2022	379, 188, 120B IPC	PC-07.07.2022	Under Trial
418	24.02.2022	HC Rakesh Kumar PS Sadar Tauru	Sadar Tauru	107	24.02.2022	379, 188, 120B IPC	PC-02.07.2022	Under Trial
419	02.03.2022	SI Jai Kishan PS Sadar Tauru	Sadar Tauru	114	02.03.2022	379, 188, 120B, 411 IPC, 21(4)(A) MM R&D ACT	PC-09.06.2022	Under Trial
420	18.03.2022	Narender Pal Mining Security Deptt. of Mines & Geology Gurugram	Sadar Tauru	133	18.03.2022	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-19.04.2022	Under Trial

421	04.05.2022	HC Sanjeet AVT & Mining Staff Rojka Meo	Sadar Tauru	194	04.05.2022	186, 188, 332, 353, 379, 34, 307 IPC	Under Investigation	Under Investigation
422	13.02.17	HC Harvinder PS Punhana	Punhana	53	13.02.2017	379, 188 IPC	PC - 06.03.17	Under Trial
423	03.03.17	Ct. Narender PS Punhana	Punhana	79	03.03.2017	FIR No. 79 dated 03.03.2017 u/s 379,188,353,186, 120B IPC, 3 PDPP ACT PS Punhana	PC- 01.12.17	Under Trial
424	11.05.17	HC Dvender PP Chandadka	Punhana	165	11.05.2017	379, 188 IPC	PC- 22.08.17	Under Trial
425	27.05.17	HC Dvender PP Chandadka	Punhana	186	27.05.2017	379, 188 IPC	PC 05.10.18	Under Trial
426	08.06.17	ASI Rajbir PS Punhana	Punhana	203	08.06.2017	379, 188 IPC	PC- 10.07.17	Under Trial
427	11.06.17	HC Dvender PP Chandadka	Punhana	206	11.06.2017	379, 188 IPC	PC 05.09.17	Under Trial
428	16.06.17	HC Dvender PP Chandadka	Punhana	210	16.06.2017	379, 188 IPC	PC 01.12.17	Under Trial
429	13.09.17	HC Avdesh PS Punhana	Punhana	333	13.09.2017	379, 188 IPC	PC 13.11.17	Under Trial
430	14.09.17	HC RISHIPAL PP CHANDAKA	Punhana	335	14.09.2017	379, 188 IPC	PC 01.12.17	Under Trial
431	07.10.17	ASI Devi Singh PS Punhana	Punhana	375	07.10.2017	379, 188 IPC	PC- 06.11.17	Under Trial
432	07.12.2017	HC Dvender PP Chandadka	Punhana	451	07.12.2017	379, 188 IPC	PC 05.01.18	Under Trial
433	18.01.18	HC Avdesh PS Punhana	Punhana	14	18.01.2018	379,188,120B IPC	PC 30.01.18	Under Trial
434	18.02.18	HC Dvender PP Chandadka	Punhana	48	18.02.2018	379,188,332,353, 186,307 IPC	PC 29.09.18	Under Trial
435	19.11.18	HC Gajender PS Punhana	Punhana	359	29.11.2018	379, 188 IPC	PC 01.02.19	Under Trial
436	16.01.2019	HC Krishan Lal PS Punhana	Punhana	15	16.01.2019	379,188,186. IPC	PC 16.08.19	Under Trial
437	10.04.19	ASI Bhupender Singh PS Chandadka	Punhana	136	10.04.2019	379,188,279,336, 287,120B, IPC	PC 09.10.19	Under Trial
438	20.02.20	HC RISHIPAL PP CHANDAKA	Punhana	51	20.02.2020	379,188,332.353. 186.283.307.341. 336.287.379A,12 0B,34	PC 27.05.20	Under Trial
439	31.08.20	Sahid R/o Godholla	Punhana	325	31.08.2020	279,336,429,148, 149,323,379,188, 379A,506 IPC	PC 12.11.20	Under Trial
440	05.12.20	Assistt. Mining Officer Deptt. of Mines & Geology Gurugram	Punhana	490	15.12.2020	379, 188 IPC	PC - 12.02.2021	Under Trial
441	01-05-2017	ASI Rajender PS Nagina	Nagina	6	05.01.2017	379, 188 IPC	PC 13-02-2017	Under Trial
442	15-02-2017	HC Suraj PS Nagina	Nagina	39	15.02.2017	188 IPC	PC 15-03-2017	Under Trial
443	12-01-2017	HC Jamshed PS Nagina	Nagina	257	01.12.2017	379,188,411 IPC	PC 19-01-2018	Under Trial
444	27-02-2018	Vinod Kumar Incharge Ghagas Beat Nagina	Nagina	39	27.02.2018	379,188 IPC	Untraced 31-07-2018	Untraced

445	17.12.2018	HC SUKHBIR PS BICHHOR	Bichhor	216	17.12.2018	379,188,120B IPC	PC-20.02.2019	Under Trial
446	25.09.2019	ESTATE OFFICER BOARD	Pinagwa	248	2019	379,188 IPC	Cancelled - 06.02.20	Cancelled
447	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	225	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
448	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	226	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.2020	Under Trial
449	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	227	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
450	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	228	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 03.02.21	Under Trial
451	04.07.20	ESTATE OFFICER BOARD	Pinagwa	229	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial
452	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	230	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
453	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	231	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
454	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	232	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial
455	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	233	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.2020	Under Trial
456	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	234	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
457	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	235	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial

458	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	236	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
459	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	237	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
460	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	239	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 15.07.2021	Under Trial
461	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	240	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.21	Under Trial
462	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	241	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
463	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	242	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
464	06.05.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	243	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial
465	06.11.2019	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	267	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 03.02.2021	Under Trial
466	06.11.2019	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	268	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
467	04.01.2023	Prem Chand, Mining Guard Nuh	Pinagwa	3	04.01.2023	379,188,186,352, 353,307 IPC	Under Investigation	Under Investigation
468	20.01.2023	HC Harminder, AVT Staff Rojka Meo	Pinagwa	19	29.01.2023	379,188,186,352, 353,307,120B IPC	Under Investigation	Under Investigation
469	23.01.17	HC Gajraj Rojka Meo	Rojka Meo	10	23.01.2017	120 B, 188, 379 IPC	PC-04.02.17	Under Trial
470	26.01.17	HC Gajraj Rojka Meo	Rojka Meo	12	26.01.2017	120 B, 188, 379 IPC	PC-04.02.17	Under Trial
471	04.02.17	ASI Narender Kumar, PS Rojka Meo	Rojka Meo	16	04.02.2017	120 B, 188, 379 IPC	PC-13.02.17	Under Trial

472	07.02.17	ASI Narender Kumar, PS Rojka Meo	Rojka Meo	21	07.02.2017	120 B, 188, 379 IPC	PC-10.03.17	Under Trial
473	09.02.17	HC Gajraj Rojka Meo	Rojka Meo	23	09.02.2017	120 B, 188, 379 IPC	PC-10.03.17	Under Trial
474	14.02.2017	ASI Ravinder Kumar PS Rojka Meo	Rojka Meo	26	14.02.2017	120 B, 188, 379 IPC	PC-10.03.17	Under Trial
475	19.02.17	ASI Narender Kumar, PS Rojka Meo	Rojka Meo	29	19.02.2017	120 B, 188, 379 IPC	PC-20.04.17	Under Trial
476	25.02.17	HC Gajraj Rojka Meo	Rojka Meo	31	25.02.2017	120 B, 188, 379 IPC	PC-23.05.17	Under Trial
477	01.03.17	ASI Narender PS Rojka Meo	Rojka Meo	34	01.03.2017	120 B, 188, 379 IPC	PC-30.05.17	Under Trial
478	16.03.17	HC Gajraj Rojka Meo	Rojka Meo	46	16.03.2017	120 B, 188, 379 IPC	PC-10.04.17	Under Trial
479	20.03.17	HC Gajraj Rojka Meo	Rojka Meo	48	20.03.2017	120 B, 188, 379 IPC	PC-24.04.17	Under Trial
480	25.03.17	Mubarik R/o Khor Basai PS Rojka Meo	Rojka Meo	50	25.03.2017	u/s.323.341.506.34.1 20B,188.379 IPC	PC-03.05.17	Under Trial
481	28.03.17	HC Gajraj Rojka Meo	Rojka Meo	52	28.03.2017	120 B, 188, 379 IPC	PC-30.05.17	Under Trial
482	11.09.2017	Mohd. Azhar, Forest Guard	Rojka Meo	181	11.09.2017	188.379 IPC	PC-11.01.19	Under Trial
483	16.12.17	ASI Sunder PS Rojka Meo	Rojka Meo	234	16.12.2017	120B,188,186,307,33 2,353,379,427 IPC	Pc-30.08.18	Under Trial
484	31.10.17	HC Fateh Singh	Rojka Meo	209	31.10.2017	188.379 ,120 B IPC	PC-27.02.18	Under Trial
485	17.10.18	HC Mahesh Kumar PS Rojka Meo	Rojka Meo	233	17.10.2018	188, 379 IPC	PC-27.11.18	Under Trial
486	18.02.19	Azad R/o Rithora	Rojka Meo	25	18.02.2019	188,279,337,338,379 ,120B IPC & 70 MV ACT	PC-19.04.20	Under Trial
487	12.06.19	ASI Mahesh Pal PS Rojka Meo	Rojka Meo	106	12.06.2019	379,188,279,336 IPC ,3(2) PDPP ACT	PC-16.07.19	Under Trial
488	19.06.19	HC Rajesh Kumar PS Rojka Meo	Rojka Meo	116	19.06.2019	279.336.120B 188 .379 IPC & 3 PDPP ACT	PC -16.07.19	Under Trial
489	08.08.19	HC Manoj PS Rojka Meo	Rojka Meo	159	08.08.2019	188.279.336.379.120 B IPC	PC -16.09.19	Under Trial
490	21.08.19	EHC Ramsahay PCR-3 KMP Rewasan	Rojka Meo	165	21.09.2019	188.279.336.379.120 B IPC 3 PDPP ACT.	PC-14.10.19	Under Trial
491	25.08.19	EASI Mahender Singh PS Rojka Meo	Rojka Meo	167	25.08.2019	188.279.336.379.120 B IPC 3 PDPP ACT.	PC-20.12.19	Under Trial
492	24.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	47	24.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	Under Investigation	Under Investigation
493	25.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	49	25.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-27.05.22	Under Trial
494	27.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	50	27.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-21.02.23	Under Trial

495	28.02.22	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	51	28.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	Under Investigation	Under Investigation
496	24.03.2018	ASI Ramesh Chand PS Sadar Nuh	Sadar Nuh	174	24.03.2018	379, 188 IPC	PC-03.04.2019	Under Trial
497	15.02.2019	ASI Jagbir Singh I/C PP Jaisinghpur	Sadar Nuh	142	15.02.2019	379/188/120B IPC	PC-11.04.19	Under Trial
498	22.05.2019	HC Sumer Singh PP Jaisinghpur	Sadar Nuh	428	22.05.2019	379/188/120B IPC	PC-11.07.19	Under Trial
499	20.06.2019	HC Dayakishan PS City Nuh	Sadar Nuh	513	20.06.2019	379/188 IPC 39/192(1) M.V ACT	PC-01.07.19	Under Trial
500	13.07.2019	HC Rajkumar PS City Nuh	Sadar Nuh	581	13.07.2019	379/188/120B IPC	PC-12.09.19	Under Trial
501	07.08.2019	ASI Rohtash PS City Nuh	Sadar Nuh	645	07.08.2019	379/188/120B,42 0,467,468,471 IPC	PC-19.02.21	Under Trial
502	11.09.2019	HC Sumer Singh PP Jaisinghpur	Sadar Nuh	737	11.09.2019	379,188,332,353, 186,379B,120B IPC	PC-04.01.20	Under Trial
503	02.05.2021	ASI Kailash Chand PP Akera	Sadar Nuh	195	02.05.2021	186, 188, 353, 379, 120-B IPC	PC-22.11.21	Under Trial
504	10.01.2017	Yogesh Incharge Forest Deptt.	Sadar Nuh	19	10.01.2017	188,379 IPC	PC-08.03.17	Under Trial
505	01.02.2017	Shah Alam Mining Security Officer	Sadar Nuh	55	01.02.2017	188,379,120B IPC	PC-28.02.17	Under Trial
506	03.01.2020	Abdul Waheed Forest Inspector Malab	Sadar Nuh	12	07.01.2020	379, 188 IPC	PC-01.06.20	Under Trial
507	29.01.2020	Dev Kumar, Range Forest Officer Nuh	Sadar Nuh	44	29.01.2020	379, 188 IPC	PC-17.08.20	Under Trial
508	11.08.2020	Izaz Ahmed Forest Inspector Rewasan	Sadar Nuh	380	12.08.2020	379, 188 IPC	PC-17.09.21	Under Trial
509	27.12.2021	Mining Inspector Deptt. of Mines & Geology Gurugram	Sadar Nuh	142	11.03.2020	Illegal Mining (D&R) u/s 21(1) & 21.4(A) Act- 1957	PC 06.07.2022	Under Trial

District Gurugram								
510	09.06.2017	Mining Department	Badshahpur	353	09.06.2017	279, 336, 379, 411 IPC & 3 PDPP Act	Untrace 01.09.2017	Untrace
511	28.11.2018	Rajender Mining Staff GGM/NUH	Bhondsi	294	28.11.2018	188, 379, 411, 120B IPC	Untrace 12.08.2019	Untrace
512	02.08.2019	Mining Officer	K. Daula	307	02.08.2019	188,379 IPC	Untrace 21.12.2019	Under Trial
513	09.09.2019	B.D YADAV,	K. Daula	368	09.09.2019	188 IPC 21(4) MINES AND MINERAL ACT	Untrace 19.01.2020	Under Trial
514	21.03.2020	Mining Department	Badshahpur	132	21.03.2020	379, 188, 34 IPC,	PC 19.03.2021	Under Trial
515	29.08.2020	Mining Department	DLF Phase-1	185	29.08.2020	188 IPC & 21(1),21(4A) Mines Act	PC 05.02.2021	Under Trial
516	30-04-2022	Anil Kumar, Mining Staff GGM/NUH	Badshapur	167	30.04.2022	188, 120B IPC & 21(1), 21(4)(A) MM Act 1957	PC 27.10.2022	Under Trial
517	22.06.2022	Anil Kumar, Mining Staff, GGM/NUH	Badshapur	242	22.06.2022	188, IPC & 21(1), 21(4)(A) MM Act, 1957,	PC- 23.11.2022	Under Trial
518	16.07.21	Rohit Yadav	The complaint No. 1367 got filed on 20.08.2021 because no illegal				Filed	
519	04.08.21	Sikha Agarwal	The complaint No. 1577 got filed on 13.11.2021 because no illegal				Filed	
520	25.08.2021	Arawali Bachao Team	The complaint No. 1749 got filed on 02.09.2021 because no illegal mining was found.				Filed	
521	18.08.2021	Meenakshi garg	The complaint No. 1697 got filed on 17.09.2021 because no illegal mining was found.				Filed	
522	17.09.21	Sanjeev Tomar	The complaint No. 1935 got filed on 02.11.2021 because no illegal mining was found.				Filed	
523	12.08.21	Aradhana Balha	The complaint No. 1654 got filed on 17.09.2021 because no illegal mining was found.				Filed	
524	26.08.21	Nandni Gupta	The complaint No. 1756 got filed on 27.09.2021 because no illegal				Filed	
525	24.09.21	Vivek Dhankar	The complaint No. 2017 got filed on 15.11.2021 because no illegal				Filed	
526	11.10.2021	Sanju Kayal	The complaint No. 2157 got filed on 15.11.2021 because no illegal mining was found.				Filed	
527	09.11.21	Lakashay Mittal	The complaint No. 2435 got filed on 14.11.2021 because no illegal mining was found.				Filed	
528	30.11.21	AVS Krishna Chatanya	The complaint No. 2635 got filed on 14.12.2021 because no illegal mining was found.				Filed	
529	10.02.2022	Jaya Chavhan	The complaint No. 371 got filed on 26.02.2022 because no illegal mining was found.				Filed	
530	14.01.2020	Ransingh, Forest Guard Rampura beat, Range Forest office, Gurugram.	K. Daula	13	14.01.2020	188,34,379 IPC 21(4) MINES AND MINERAL ACT	PC 01.03.2021	Under Trial
531	27.02.2020	Shri Nikhar Bhardwaj, Field Technician, GMDA,	K. Daula	60	27.02.2020	188 379 IPC 21(4) MINES AND MINERAL ACT	CAN 05.02.2021	Cancelled
532	11.09.2017	ASI Devender Police Department	IMT Manesar	176	11.09.2017	379,120-B IPC.	PC 13.03.2018	Under Trial
533	21.05.2020	B.D Yadav Mining Staff GGM/NUH	Bhondsi	102	21.05.2022	188,379,34 IPC,	PC-02.09.2021	Under Trial
534	01-03-2020	Shri Hosiya Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	75	01.03.2020	379,411,188 IPC,	Pc 22.12.2020	Under Trial

535	14.12.2019	ASI Mahender 2269/FBD Mining Staff South Rang	City Sohna	764	14.12.2019	186,332,353,379, 307,120B IPC	PC-28.08.2020	Under Trial
536	23.05.2020	ASI Mahender 2269/FBD Mining Staff South Rang	City Sohna	190	23.05.2020	186,34,353,307 IPC ,	PC-17.02.2021	Under Trial
537	11.06.2020	Rajender Mining Staff GGM/NUH	Bhondsi	121	11.06.2020	186,279,307,336, 353,379,411,34 IPC	PC-24.08.2021	Under Trial
538	29.06.2020	Pardeep Sharma Staff GGM/NUH	Bhondsi	133	29.06.2020	186,188,279,332, 353,379,120B,30 7 IPC,	PC-01.02.2022	Under Trial
539	05.10.2020	Mining Department	Manesar	244	05.10.2020	4 Mining Act 188 ,379 IPC,	PC 18.12.2020	Under Trial
540	09.02.2021	Shri Hosiya Singh, Mining Inspector.	K. Daula	89	10.03.2021	188,379 IPC , 21(4) MINES AND MINERAL ACT	PC 03.08.2021	Under Trial
541	29.07.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram. 9015041676	K. Daula	272	29.07.2021	379 IPC 21(4) MINES AND MINERAL ACT	PC 10.11.2021	Under Trial
542	05.08.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K.Daula	298	17.08.2021	379 IPC 21(1) , 21(4)(A) MINES AND MINERAL ACT	PC 06.12.2021	Under Trial
543	29.09.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	371	17.10.2021	188,379 IPC , 21(1),21(4)(A) MINES AND MINERAL AC	PC 06.12.2021	Under Trial
544	27.12.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	438	28.12.2021	188,379 IPC AND 21(4) MINES AND MINERAL ACT	CAN 12.07.2022	Cancelled
545	16.06.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	175	21.06.2021	188,379,411,120 B & 21 Mines and Minerals (Development and regulation ) Act 1957 &3/181,146/196 M.V ACT	Pc 26.09.2021	Under Trial

546	16.06.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	176	21.06.2021	188,379,411,120 B & 21 Mines and Minerals (Development and regulation ) Act 1957,	PC 06.01.2021	Under Trial
547	27.08.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	272	12.09.2021	188,379,411,120 B & 21 Mines and Minerals (Development and regulation ) Act 1957 & 3/181,146/196 M.V ACT,	PC 18.05.2022	Under Trial
548	18-11-2021	Mining Department	Badshapur	432	18.11.2021	188, 120B IPC & 21(1), 21(4)(A) MM Act 1957	PC 23-12-21	Under Trial
549	09.12.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	362	16.12.2021	188,379,411,120 B & 21 Mines and Minerals (Development and regulation ) Act 1957	PC 11.03.2022	Under Trial
550	26.05.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	200	10.06.2021	21(1) Mines and Minerals Act 1957,	PC 07.11.2022	Under Trial
551	26.07.2021	Inspector Anil Kumar, Mining and Geology Department, Gurugram.	Bilapur	372	01.10.2021	21(1) Mines and Minerals Act 1957	PC 18.05.2022	Under Trial
552	22.11.2021	Shri Hosiya Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	483	17.12.2021	211,120B IPC 214A Mining Act,	PC 28.01.2022	Under Trial
553	09.12.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	477	13.12.2021	211,214,120B,18 8 IPC	PC 24.03.2022	Under Trial
554	09.11.2021	Shreya Mining Staff	Sadar Sohna.	205	09.11.2021	188,379,411 IPC 21(1),21(4)(A) Mining Act,	PC-04.05.2022	Under Trial

555	09.11.2021	Hosiyar Singh Mining Staff GGM Nuh	Sadar Sohna.	206	09.11.2021	188,379,411 IPC 21(1),21(4)(A) Mining Ac	PC-07.05.2022	Under Trial
556	27.10.2021	Bhanu Pratap Singh Mining Inspector GGM/Nuh	City Sohna	406	27.10.2021	188,379 IPC 21(1),21(4)(A) Mining Act	PC-29.08.2022	Under Trial
557	27.10.2021	BP Singh Mining Inspector GGM/Nuh	City Sohna	409	27.10.2021	188,379 IPC 21(1),21(4)(A) Mining Act,	PC 05.11.2022	Under Trial
558	17.11.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	484	17.12.2021	211,120B IPC 214A Mining Act	PC 27.02.2022	Under Trial
559	29.09.2021	Shri Hosiyar Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	503	30.12.2021	21(1),21(4A) Mines And Minerals Act 1957,	PC 15.07.2022	Under Trial
560	01.10.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	Sector-37	2	02.01.2022	Illigal Transportation	PC 28.01.2022	Under Trial
561	20.04.2021	Mining Department	Bajghera, Gurugram.	80	20.04.2021	188, 379, 411 IPC & 2 21(1) Mines Act	PC 02.09.2021	Under Trial
562	28.10.2021	Mining Department	Bajghera, Gurugram.	197	28.10.2021	188 IPC & 21 (1) Mines Act	PC 09.03.2022	Under Trial
563	17.11.2021	Mining Department	Udyog Vihar, Gurugram.	254	17.11.2021	188 IPC & 21(1), 21(4)(A) Mines Act	PC 26.05.2022	Under Trial
564	27.04.2022	Inspector Sunil Kumar, Mining Officer, Mining and Geology Department, Jhajjar.	F. Nagar	175	29.04.2022	379 IPC & 21(4) Mines and Minerals ( Development and Regulation ) Act 1957,	Pc 14.06.2022	Under Trial
565	27.04.2022	Inspector Sunil Kumar, Mining Officer, Mining and Geology Department, Jhajjar.	F. Nagar	176	29.04.2022	379,188,120B IPC & 21(4) Mines and Minerals ( Development and Regulation ) Act 1957 & 66,56,146 MV ACT	PC- 03.11.2022	Under Trial

566	07.03.2022	Shri Hoshiyar Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	126	08.03.2022	21(1),21(4A) Mines And Minerals Act 1957,	PC-05.05.2022	Under Trial
567	27.04.2022	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	Bilaspur	230	13.05.2022	188 IPC & 21(1), 21(4A) Mines And Mineral Act 1957	PC 31.10.2022	Under Trial
568	12.04.2022	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	177	20.04.2022	21(1) , 21(4)(A) MINES AND MINERAL ACT,	PC 13.06.2022	Under Trial
569	08.03.2022	Hoshiyar Singh Mining Staff GGM/NUH	Bhondsi	74	08.03.2022	21(1),21(4)(A) Mining Act	PC-19.04.2022	Under Trial
570	24.05.2022	Mining Department	Bajgera	72	24.05.2022	21(1), 21(4) Mines Act	PC 08.09.2022	Under Trial
571	03.04.2022	Mining Department	Manesar	91	03.04.2022	188,120-B IPC & 21(1),21(4A) Mines Ac	PC 03.11.2022	Under Trial
572	13.09.2022	Bhanupartap, Mining Inspector, GGM/NUH	City Sohna, GGM.	623	28.11.2022	188, 379 IPC 21(1), 21(4)(A), Mining Act	PC 23.03.2023	Under Trial
573	15.11.2022	Insp. Bhanu Partap Singh, Mines and Minerals Department	Shivaji Nagar, Gurugram.	1875	15.11.2022	188, 379, IPC 21(1), 21(4)(A), Mines and Minerals Act, 1956	PC 29.03.2023	Under Trial
574	09.06.2022	Shreya Mining Department	K-Daula.	262	26.06.2022	379 IPC, 21(4) Mines & Mineral Ac	PC 09.01.2023	Under Trial
575	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	F-nagar.	262	22.06.2022	188,379 IPC, 21(1), 21(4)A Mines & Mineral Ac	PC-22.11.2022	Under Trial
576	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	F-nagar.	263	22.06.2022	188,379 IPC, 21(1), 21(4)A Mines & Mineral Act	PC-22.11.2022	Under Trial
577	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	. K-Daula.	319	11.08.2022	379 IPC, 21 Mines & Mineral Act	PC 25.01.2023	Under Trial
578	02.09.2022	BHANU PARTAP SINGH MININING INSPECTOR	K-Daula.	361	17.09.2022	379 IPC, 21(4)(A) Mines & Mineral Ac	PC-05.12.2022	Under Trial

579	28.06.2022	BHANU PARTAP SINGH MININING INSPECTOR	Sadar, GGM	361	28.06.2022	21(4)(A) Mines & Minera	PC- 28.08.2022	Under Trial
580	03.04.2017	ASI Parmod Police department	adar Sohna.	188	03.04.2017	279, 336, 379, 411 IPC 3 PDPP	PC-01.05.2017	Under Trial
581	04.04.2017	ASI Krishan Kumar	Sadar Sohna.	194	04.04.2017	279,336,379,411, 120B IPC 3 PDPP Act	PC-23.11.2019	Under Trial
582	11.11.2019	ASI Sureinder	Badshahpur	502	11.11.2019	379, 411, 188, 120B IPC & 3 PDPP Act	PC 17.02.2020	Under Trial

## Annexure R-3

Total number of complaints received from Mines and Geology Department and action taken thereon								
Sr No	Date of receipt of Complaint	Name of Complaint	Particulars of FIRs reg.				Final report filed	Status of Case
			PS Name	FIR No.	Date	U/s		
1	08.02.2017	Mining Department	Sec-58	72	08.02.2017	4(1) MMDR Act & 188,34 IPC, 379 IPC	PC-02.03.2017	Under Trial
2	16.10.2017	Mining Department	Sec-58	775	18.10.2017	188 IPC & 15,23 MMDR Act	PC-16.05.2018	Under Trial
3	16.10.2017	Mining Department	Surajkund	887	17.10.2017	188,34 IPC & 81 MMDR Act	PC-23.04.2018	Under Trial
4	29.10.2017	Mining Department	Surajkund	946	29.10.2017	188,379 IPC & 4(1) MMDR Act	PC-17.02.2018	Under Trial
5	19.12.2017	Mining Department	Surajkund	1090	19.12.2017	188,379 IPC & 4(1) MMDR Act	CAN-29.03.2018	Cancelled
6	01.03.2018	Mining Department	Surajkund	140	01.03.2018	379,188 IPC & 4(1) MMDR Act	PC-11.06.2018	Under Trial
7	09.03.2018	Mining Department	Surajkund	160	09.03.2018	379,188 IPC & 4(1) MMDR Act	PC-14.06.2018	Under Trial
8	27.05.2018	Mining Department	Surajkund	353	27.05.2018	4, 5 Explosive Act, 4(1) MMDR Act	PC-25.10.2018	Under Trial
9	31.07.2018	Mining Department	Surajkund	517	31.07.2018	188,120B IPC & 4(1) MMDR Act	PC-28.09.2018	Under Trial
10	29.10.2018	Mining Department	Surajkund	702	29.10.2018	420,379,188 IPC & 4(1) MMDR Act	PC-09.01.2019	Under Trial
11	06.09.2019	Mining Department	Surajkund	587	06.09.2018	188,379 IPC & 4(1) MMDR Act	CAN-19.12.2019	Cancelled
12	19.01.2019	Mining Department	Dhoj	17	19.01.2019	188,379 IPC	CAN-20.08.2019	Cancelled
13	31.12.2019	Mining Department	Dhoj	304	31.12.2019	188 IPC & 4(1) MMDR Act	PC-15.02.2020	Under Trial
14	02.01.2019	Mining Department	Surajkund	6	02.01.2019	188,379 IPC & 4(1) MMDR Act	PC-13.08.2020	Under Trial
15	09.01.2019	Mining Department	Surajkund	21	09.01.2019	188,379 IPC	Untrace-25.05.20	Untraced
16	11.01.2019	Mining Department	Surajkund	24	11.01.2019	188,379 IPC & 4(1) MMDR Act	CAN-10.03.2019	Cancelled
17	08.03.2019	Mining Department	Surajkund	129	08.03.2019	188 IPC & 4,5 PLPA Act	PC-22.01.2021	Under trial
18	18.03.2019	Mining Department	Surajkund	155	18.03.2019	186,189,34,353 IPC & 4(1) MMDR Act	PC-12.02.2021	Under trial
19	12.04.2019	Mining Department	Surajkund	209	12.04.2019	379,34 IPC & 4(1) MMDR Act	Abetted after accused death	Abetted after death of accused
20	20.05.2019	Mining Department	Surajkund	295	20.05.2019	379,34 IPC & 4(1) MMDR Act	PC-07.01.2020	Under Trial
21	20.05.2019	Mining Department	Surajkund	297	20.05.2019	379,34 IPC & 4(1) MMDR Act	PC-14.01.2020	Under Trial
22	21.05.2019	Mining Department	Surajkund	299	21.05.2019	379,34 IPC & 4(1) MMDR Act	PC-14.01.2020	Under Trial
23	19.07.2019	Mining Department	Surajkund	438	19.07.2019	379,188 IPC & 4(1) MMDR Act	Untrace-16.06.2020	Untraced
24	26.07.2019	Mining Department	Surajkund	452	26.07.2019	379,188 IPC & 4(1) MMDR Act	PC-02.12.2019	Under Trial
25	02.08.2019	Mining Department	Surajkund	466	02.08.2019	188,379,34 IPC & 4(1) MMDR Act	PC-16.07.2020	Under Trial
26	13.12.2019	Mining Department	Dabua	74	13.02.2019	188,379,34 IPC & 4(1) MMDR Act	PC-03.05.2019	Under Trial
27	11.12.2020	Mining Department	Dabua	538	11.12.2020	379 IPC	PC-05.07.2022	Under Trial
28	23.03.2021	Mining Department	Surajkund	190	23.03.2021	379 IPC & 4(1) MMDR Act	PC-06.12.2021	Under Trial
29	07.07.2021	Mining Department	Dabua	296	07.07.2021	188,279,336,341,353,427,506,34 IPC	PC-15.12.2021	Under Trial
30	17.04.2021	Mining Department	Surajkund	269	17.04.2021	379 IPC & Mining Act	PC-13.10.2021	Under Trial
31	25.06.2021	Mining Department	Surajkund	408	25.06.2021	379, 188 IPC & 21(4) Mining Act	PC-20.12.2021	Under Trial

32	10.05.2021	Mining Department	Surajkund	325	10.05.2021	379 IPC	PC-14.03.2021	Under Trial
33	31.05.2021	Mining Department	Surajkund	354	01.06.2021	379,188 IPC & Mining Act	PC-22.10.2021	Under Trial
34	31.05.2021	Mining Department	Surajkund	355	01.06.2021	379,188 IPC & Mining Act	PC-12.11.2021	Under Trial
35	03.06.2021	Mining Department	Surajkund	359	03.06.2021	379,188 IPC & Mining Act	PC-14.10.2021	Under Trial
36	03.06.2021	Mining Department	Surajkund	360	03.06.2021	379,188 IPC & 21(4) Mining Act	PC-01.10.2021	Under Trial
37	16.07.2021	Mining Department	Surajkund	464	16.07.2021	379,188 IPC & 21(4) Mining Act	PC-24.01.2022	Under Trial
38	19.08.2021	Mining Department	Surajkund	512	19.08.2021	379,188 IPC & 21(4) Mining Act	PC-01.12.2021	Under Trial
39	18.10.2021	Mining Department	Surajkund	640	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
40	20.10.2021	Mining Department	Surajkund	646	20.10.2021	379,188 IPC & 21(4) Mining Act	PC-16.04.2021	Under Trial
41	23.10.2021	Mining Department	Surajkund	660	23.10.2021	379,188 IPC & 21(4) Mining Act	PC-24.12.2021	Under Trial
42	23.10.2021	Mining Department	Surajkund	661	23.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
43	24.10.2021	Mining Department	Surajkund	663	24.10.2021	379,188 IPC & 21(4) Mining Act	PC-30.11.2021	Under Trial
44	24.10.2021	Mining Department	Surajkund	664	24.10.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
45	26.10.2021	Mining Department	Surajkund	667	26.10.2021	379,188 IPC & 21(4) Mining Act	PC-25.11.2021	Under Trial
46	27.10.2021	Mining Department	Surajkund	669	27.10.2021	379,188 IPC & 21(4) Mining Act	PC-24.12.2021	Under Trial
47	27.10.2021	Mining Department	Surajkund	670	27.10.2021	379,188 IPC & 21(4) Mining Act	PC-30.11.2021	Under Trial
48	08.11.2021	Mining Department	Surajkund	687	08.11.2021	379,188 IPC & 21(4) Mining Act	PC-26.11.2021	Under Trial
49	26.11.2021	Mining Department	Surajkund	710	26.11.2021	379,188 IPC & 21(4) Mining Act	PC-06.12.2021	Under Trial
50	01.12.2021	Mining Department	Surajkund	720	01.12.2021	379 IPC & 21(4) Mining Act	PC-22.12.2021	Under Trial
51	16.01.2022	Mining Department	Surajkund	34	16.01.2022	379,188 IPC & 21(4) Mining Act	PC-24.03.2022	Under Trial
52	28.01.2022	Mining Department	Surajkund	67	28.01.2022	379,188 IPC & 21(4) Mining Act	PC-24.03.2022	Under Trial
53	09.02.2022	Mining Department	Surajkund	87	09.02.2022	379,188 IPC & 21(4) Mining Act	PC-07.03.2022	Under Trial
54	13.04.2022	Mining Department	Surajkund	205	13.04.2022	379,188 IPC & 21(4) Mining Act	PC-18.05.2022	Under Trial
55	21.04.2022	Mining Department	Surajkund	235	21.04.2022	379,188 IPC & 21(4) Mining Act	PC-31.05.2022	Under Trial
56	10.05.2022	Mining Department	Surajkund	261	10.05.2022	379,188 IPC & 21(4) Mining Act	PC-31.05.2022	Under Trial
57	01.06.2022	Mining Department	Surajkund	312	01.06.2022	379 IPC	PC-05.07.2022	Under Trial
58	10.12.2022	Mining Department	Surajkund	798	10.12.2022	379 IPC & 21(4) Mining Act	UI	Under Investigation
59	19.04.2021	Mining Department	Dabua	167	19.04.2021	379 IPC & 21(4) Mining Act	PC-25.07.2022	Under Trial
60	19.04.2021	Mining Department	Dabua	168	19.04.2021	379 IPC & 21(4) Mining Act	PC-23.09.2021	Under Trial
61	20.04.2021	Mining Department	Dabua	170	20.04.2021	379 IPC & 21(4) Mining Act	PC-28.07.2021	Under Trial
62	30.04.2021	Mining Department	Dabua	180	30.04.2021	379, 420,468,471,467 IPC	PC-15.11.2021	Under Trial
63	30.04.2021	Mining Department	Dabua	181	30.04.2021	379,420,468,467,471 IPC	PC-15.02.2022	Under Trial
64	05.06.2021	Mining Department	Dabua	237	05.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.07.2021	Under Trial

65	05.06.2021	Mining Department	Dabua	238	05.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.07.2021	Under Trial
66	06.06.2021	Mining Department	Dabua	242	06.06.2021	379,188 IPC & 21(4) Mining Act	PC-16.08.2021	Under Trial
67	06.06.2021	Mining Department	Dabua	243	06.06.2021	379,188 IPC & 21(4) Mining Act	PC-31.07.2021	Under Trial
68	07.06.2021	Mining Department	Dabua	245	07.06.2021	379,188 IPC & 21(4) Mining Act	PC-08.09.2021	Under Trial
69	07.06.2021	Mining Department	Dabua	246	07.06.2021	21(4) Mining Act, MV Act & 3 PDPP Act	PC-16.08.2021	Under Trial
70	22.06.2021	Mining Department	Dabua	268	22.06.2021	379,188 IPC & 21(4) Mining Act	PC-14.10.2021	Under Trial
71	17.07.2021	Mining Department	Dabua	311	17.07.2021	379,188 IPC & 21(4) Mining Act	PC-15.09.2021	Under Trial
72	28.07.2021	Mining Department	Dabua	328	28.07.2021	379,188 IPC & 21(4) Mining Act	PC-09.03.2022	Under Trial
73	28.07.2021	Mining Department	Dabua	329	28.07.2021	379,188 IPC & 21(4) Mining Act	PC-22.09.2021	Under Trial
74	16.09.2021	Mining Department	Dabua	396	16.09.2021	379,188 IPC & 21(4) Mining Act	PC-16.12.2021	Under Trial
75	16.09.2021	Mining Department	Dabua	397	16.09.2021	379,188 IPC & 21(4) Mining Act	PC-29.10.2021	Under Trial
76	05.10.2021	Mining Department	Dabua	441	05.10.2021	379,188 IPC & 21(4) Mining Act	PC-01.08.2022	Under Trial
77	06.10.2021	Mining Department	Dabua	442	06.10.2021	379,188 IPC & 21(4) Mining Act	PC-23.12.2021	Under Trial
78	08.10.2021	Mining Department	Dabua	445	08.10.2021	379,188 IPC & 21(4) Mining Act	PC-14.09.2022	Under Trial
79	16.10.2021	Mining Department	Dabua	452	16.10.2021	379,188 IPC & 21(4) Mining Act	PC-17.02.2022	Under Trial
80	18.10.2021	Mining Department	Dabua	458	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-15.12.2021	Under Trial
81	18.10.2021	Mining Department	Dabua	459	18.10.2021	379,188 IPC & 21(4) Mining Act	PC-23.12.2021	Under Trial
82	10.11.2021	Mining Department	Dabua	487	10.11.2021	379,188 IPC & 21(4) Mining Act	PC-07.07.2022	Under Trial
83	23.11.2021	Mining Department	Dabua	505	23.11.2021	379,188 IPC & 21(4) Mining Act	PC-07.01.2023	Under Trial
84	24.11.2021	Mining Department	Dabua	507	24.11.2021	188,379 IPC & 21(4) Mining Act, 3 PDPP Act	PC-21.03.2022	Under Trial
85	02.04.2021	Mining Department	Dhoj	92	02.04.2021	379 IPC & 21(4) Mining Act	PC-19.04.2021	Under Trial
86	27.05.2021	Mining Department	Dhoj	119	27.05.2021	379 IPC	CAN-06.06.2021	Cancelled
87	04.06.2021	Mining Department	Dhoj	123	04.06.2021	379 IPC	PC-25.08.2021	Under Trial
88	04.06.2021	Mining Department	Dhoj	124	04.06.2021	379 IPC	PC-28.08.2021	Under Trial
89	04.06.2021	Mining Department	Dhoj	125	04.06.2021	379 IPC	PC-25.08.2021	Under Trial
90	29.11.2021	Mining Department	Dhoj	219	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
91	29.11.2021	Mining Department	Dhoj	220	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
92	29.11.2021	Mining Department	Dhoj	221	29.11.2021	379 IPC & 21(4) Mining Act	PC-14.12.2021	Under Trial
93	04.12.2021	Mining Department	Dhoj	223	04.12.2021	379 IPC & 21(4) Mining Act	PC-22.02.2021	Under Trial
94	06.12.2021	Mining Department	Dhoj	225	06.12.2021	379 IPC & 21(4) Mining Act	PC-21.12.2021	Under Trial
95	24.02.2022	Mining Department	Dhoj	74	24.02.2022	379 IPC & 21(4) Mining Act	PC-17.05.2021	Under Trial
96	10.03.2022	Mining Department	Dhoj	86	10.03.2022	379,120B IPC & 21(4) Mining Act and 32/192/146/196/66/192A MV Act	PC-27.04.2022	Under Trial

97	10.03.2022	Mining Department	Dhoj	87	10.03.2022	379,120B IPC & 21(4) Mining Act	PC-27.04.2022	Under Trial
98	27.10.2022	Mining Department	Dhoj	328	27.10.2022	379 IPC	PC-05.12.2022	Under Trial
99	15.11.2021	Mining Department	SGM Nagar	400	15.11.2021	379 IPC	PC-01.02.2022	Under Trial
100	30.03.2022	Mining Department	SGM Nagar	134	30.03.2022	21(4) MMDR Act & 379 IPC	PC-02.08.2022	Under Trial
101	22.07.2021	Mining Department	NIT	195	22.07.2021	379, 188 IPC	PC-16.09.2021	Under Trial
102	31.10.2022	Mining Department	Dabua	494	31.10.2022	379,120B IPC & 3 PDPP Act	PC- 21.02.2023	Under Trial
103	27.11.2022	Mining Department	Dabua	534	27.11.2022	379,120B IPC & 3 PDPP Act	PC-31.01.2023	Under Trial
104	28.11.2022	Mining Department	Dabua	535	28.11.2022	379,120B IPC & 3 PDPP Act	PC-28.02.2023	Under Trial
105	03.01.2023	Mining Department	Dabua	6	03.01.2023	379,120B IPC & 3 PDPP Act	PC-28.03.2023	Under Trial
106	06.07.2021	Mining Department	Dabua	During the enquiry of this complaint, statement of Balram Singh Mining Officer was recorded in which he stated that no				Filed
107	06.07.2021	Mining Department	Dabua	Complaint No. 1807 dt. 06.07.2021 was filed as FIR No. 296 dated 07.07.2021 u/s 341, 186, 353, 427, 279, 336, 506, 34 of				Filed
108	26.01.2018(SPI L-1) & MO/FBD/311 dated 10.02.2023	Mining Department	Surajkund	112	10.02.2023	21(4) MMDR Act	UI	Under Investigation
109	06.07.2017	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Bichhor	101	06.07.2017	379,188 IPC	PC-05.03.2019	Under Trial
110	07.04.2018	Ashok Kumar, Mining Officer, Nuh	Bichhor	64	07.04.2018	188,379 IPC	PC-16.03.2019	Under Trial
111	03.03.2018	Ashok Kumar Inspr. Mining, Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	77	03.03.2018	379,188 IPC	PC-25.9.2018	Acquitted
112	27.06.2019	Mining Inspr. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	280	27.06.2019	379,188 IPC	PC-17.7.2020	Under Trial
113	03.07.2019	Mining Inspr. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	293	03.07.2019	379,188 IPC	PC-11.1.2021	Under Trial
114	12.06.2019	Mining Inspr. Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	252	12.06.2019	379,188 IPC	PC-19.3.2020	Under Trial

115	09.10.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	363	04.10.2018	379,188 IPC	PC-2.6.2020	Under Trial
116	12.11.2018	Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	411	12.11.2018	379,188 IPC	PC-7.8.2020	Under Trial
117	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	412	12.11.2018	379,188 IPC	PC-22.9.2020	Under Trial
118	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	413	12.11.2018	379,188 IPC	PC-7.5.22	Under Trial
119	22.01.2020	Shahalamuddin, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	36	22.01.2020	379,188,120B IPC	UT-5.9.2020	Untraced
120	21.12.2020	Shahalamuddin, Mining Officer Deptt. of Mines & Geology Gurugram	Firojpur Jhirka	15	13.01.2021	379,188 IPC	PC-18.06.2021	Under Trial
121	02.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	469	10.12.2022	379,188 IPC	UI	Under Investigation
122	16.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	479	16.12.2022	186,188,379,332,353,506,3(2)(E) PDPP Act 1984	PC-21.03.2023	Under Trial
123	27.01.18	Ashok Kumar, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	20	2018	379/188 IPC	PC 07.09.2018	Under Trial

124	03.02.18	Ashok Kumar Deptt. of Mines & Geology Gurugram	Pinagwa	74	2018	379/188 IPC	PC 03.09.20	Under Trial
125	06.08.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	235	2018	379/188 IPC	PC 17.02.2022	Under Trial
126	28.08.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	236	2018	379/188 IPC	PC 03.09.2020	Under Trial
127	26.02.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Pinagwa	73	2019	379,188 IPC	PC 15.01.2020	Under Trial
128	30.01.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	125	2019	379,188 IPC	UI	Under Investigation
129	16.05.2019	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	155	2019	379,188,186 IPC G111	CH-19.09.2020	Under Investigation
130	11.06.2019	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	156	2019	379,188 IPC	PC-28.10.2020	Under Trial
131	17.02.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	172	2019	379,188 IPC	PC-02.11.2019	Under Trial
132	03.05.2019	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Pinagwa	173	2019	379,188 IPC	PC-27.01.2021	Under Trial

133	18.01.2020	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	36	2020	379,188 IPC	PC 16.12.2020	Under Trial
134	17.02.2019	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	26	2021	379,188 IPC	PC-18.02.2021	Under Trial
135	06.01.2018	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	16	2018	379/188 IPC	PC 28.08.18	Under Trial
136	01.01.2018	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	17	2018	379/188 IPC	PC 10.09.2018	Under Trial
137	02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	307	06.12.2022	379,188 IPC	UI	under Investigation
138	491 dated 02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	308	06.12.2022	379, 188 IPC	PC-14.03.2023	Under trial
139	492 dated 02.12.2022	Anil Kumar, Mining Officer Nuh	Pinagwa	309	06.12.2022	379, 188 IPC	UI	Under Investigion
140	01.04.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	70	2017	120B,379,188 IPC	PC 01.12.2017	Under Trial
141	11.06.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	130	2017	34,379,188 IPC	PC 12.03.17	Under Trial
142	28.08.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	197	2017	379/188 IPC	PC 09.02.2017	Under Trial
143	10.09.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	238	2017	379,188,186,332 IPC	PC 23.10.2018	Under Trial
144	26.09.2017	Shah Alam Assistt. Mining Engineer Nuh	Pinagwa	259	2017	379/188 IPC	PC 03.09.2020	Under Trial
145	25.09.2017	Vasudev Assistt. Mining Engineer Nuh/GGM	Pinagwa	260	2017	379/188 IPC	PC 17.01.2020	Under Trial

146	19.03.17	Ravinder Kumar Assistt. Mining Engineer Deptt. of Mines & Geology Gurugram	Punhana	230	24.06.2017	379, 188 IPC	PC 08.12.2020	Under Trial
147	16.10.17	Vasudev Assistt. Mining Engineer Nuh/GGM	Punhana	386	16.10.2017	379, 188 IPC	PC- 31.01.2019	Under Trial
148	16.10.17	Vasudev Assistt. Mining Engineer Nuh/GGM	Punhana	387	16.10.2017	379, 188 IPC	PC - 18.12.2017	Under Trial
149	07.06.18	Anil Kumar Mining Inspector Nuh	Punhana	152	07.06.2018	379, 188 IPC	PC- 01.06.2020	Under Trial
150	03.09.318	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Punhana	344	12.11.2018	379, 188 IPC	PC- 02.07.19	Under Trial
151	01.11.21	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Rojka Meo	88	01.11.2021	188, 379 IPC	PC -07.02.22	Under Trial
152	11.04.17	Ashok Kumar Mining Inspector	Rojka Meo	62	11.04.2017	120B, 336. IPC 3 PDPP ACT	PC-03.05.17	Under Trial
153	09.02.2017	Anil Kumar, Assistt. Mining Officer	Sadar Nuh	68	9.202017	379, 188 IPC	PC- 30.05.18	Under Trial
154	05.02.2018	Ashok Kumar Mining Inspector	Sadar Nuh	75	06.02.2018	188,379,120B IPC	PC-21.01.19	Under Trial
155	05.02.2018	Ashok Kumar Mining Inspector	Sadar Nuh	76	06.02.2018	188,379,120B IPC	PC-18.01.21	Under Trial
156	15.05.2018	Ashok Kumar Mining Inspector	Sadar Nuh	303	22.05.2018	379, 188 IPC	PC-19.04.19	Under Trial
157	02.08.2019	BD Yadav Mining Officer Nuh	Sadar Nuh	657	13.08.2019	379, 188 IPC	PC-25.01.21	Under Trial
158	09.08.2019	BD Yadav Mining Officer Nuh	Sadar Nuh	678	20.08.2019	379, 188 IPC	PC-09.02.21	Under Trial

159	13.11.2019	Shah Alam Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Nuh	6	04.01.2020	379, 188 IPC	PC-22.02.21	Under Trial
160	07.06.2019	Ashok Kumar Mining Inspector	Sadar Nuh	472	07.06.2019	188,379,120B IPC	PC-25.08.20	Under Trial
161	19.01.2017	Ashok Kumar, Assisstt. Mining Officer	Sadar Tauru	20	19.01.2017	379, 188 IPC	UT-12.06.2017	Untraced
162	03.03.2017	Anil Kumar, Mining Inspr. Tauru	Sadar Tauru	74	03.03.2017	379, 188 IPC	CH-14.11.2018	UI
163	08.03.2017	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	76	08.03.2017	379, 188 IPC	PC-13.10.2020	Under Trial
164	08.03.2017	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	77	08.03.2017	379, 188 IPC	Under investigation	Under investigation
165	21.03.2018	Ashok Kumar, Assisstt. Mining Officer	Sadar Tauru	91	21.03.2018	188,379,120B IPC	PC-15.03.2021	Under Trial
166	24.04.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	140	24.04.2018	379, 188 IPC	PC-27.10.2020	Under Trial
167	01.05.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	148	01.05.2018	379, 188 IPC	PC-10.11.2020	Under Trial
168	01.05.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	149	01.05.2018	379, 188 IPC	PC-02.11.2020	Under Trial

169	22.06.2018	Hoshiyar Singh, Mining Insp. Deptt. of Mines & Geology Gurugram	Sadar Tauru	215	22.06.2018	379, 188 IPC	PC-22.11.2018	Under Trial
170	20.09.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	369	20.09.2018	379, 188 IPC	PC-06.09.2019	Under Trial
171	10.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	455	10.11.2018	379, 188 IPC	PC-04.10.2021	Under Trial
172	12.11.2018	Rajender Parsad, Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	458	12.11.2018	188,379,120B IPC	PC-05.01.2021	Under Trial
173	28.05.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	287	28.05.2019	188,379,120B IPC	PC-27.11.2019	Under Trial
174	29.05.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	292	29.05.2019	379, 188 IPC	PC-21.10.2020	Under Trial
175	30.05.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	293	30.05.2019	379, 188, 120B IPC	PC-27.11.2019	Under Trial
176	06.09.2019	Ashok Kumar, Assisst. Mining Officer	Sadar Tauru	464	06.09.2019	379, 188 IPC	PC-21.08.2020	Under Trial

177	10.10.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	523	10.10.2019	379, 188 IPC	PC-04.11.2020	Under Trial
178	10.10.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	524	10.10.2019	379, 188 IPC	PC-07.12.2021	Under Trial
179	08.11.2019	Naresh Kumar Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	565	08.11.2019	379, 188, 120B IPC	PC-06.04.2021	Under Trial
180	25.11.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	587	25.11.2019	379, 188 IPC	PC-06.09.2021	Under Trial
181	17.12.2019	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram	Sadar Tauru	620	17.12.2019	379, 188 IPC	PC-05.10.2020	Under Trial
182	15.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	22	15.01.2020	379, 188 IPC	PC-15.09.2020	Under Trial
183	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	28	19.01.2020	379 IPC	PC-18.07.2020	Under Trial
184	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	29	19.01.2020	379, 188 IPC	PC-21.10.2020	Under Trial

185	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	30	19.01.2020	379, 188 IPC	PC-28.09.2020	Under Trial
186	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	31	19.01.2020	379, 188 IPC	PC-27.10.2020	Under Trial
187	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	32	19.01.2020	379, 188 IPC	PC-30.10.2020	Under Trial
188	19.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	33	19.01.2020	379, 188 IPC	UT-15.09.2020	Untrace
189	30.01.2020	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	51	30.01.2020	379, 188 IPC	PC-15.09.2020	Under Trial
190	23.10.2020	Mining Officer Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	320	23.10.2020	379, 188 IPC, 21(4)(A) MM R&D ACT	UT-21.12.2020	Untrace
191	14.06.2021	Bhanu Partap Mining Insp. Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	144	14.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-16.03.2022	Under Trial
192	20.06.2021	Bhanu Partap Mining Insp. Deptt. of Mines & Geology Gurugram/Nu h	Sadar Tauru	151	20.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-13.07.2022	Under Trial

193	731-PG DT. 20.04.2022 on dt. 22.04.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	466	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	UI	Under Investigation
194	750-PG DT. 22.04.2022 & 106-DC dated 12.05.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	469	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	UI	Under Investigation
195	751-PG DT. 22.04.2022 on dt. 22.04.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	467	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	UI	Under Investigation
196	752-PG DT. 22.04.2022 & 105-DC dated 12.05.2022	Mining officer Nuh	Sadar Tauru	468	2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	UI	Under Investigation
197	SPL-1 dated 23.07.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	314	23.07.2022	379,188 IPC & 21(4) Mines & Mineral Act 1957	Untraced- 18.11.2022	Untraced
198	18.09.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	390	18.09.2022	379,188, 120B IPC & 21(4) Mines & Mineral Act 1957	UI	Under Investigation
199	04.01.2023	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	7	04.01.2023	379,188,120B IPC & 21(4) Mines & Minerals Regulation of Development Act 1957	UI	Under Investigation
200	2448-PG DT. 22.11.2019 on dt. 25.11.2019	Mining officer, office of mines and geology department Nuh/Gurugra m	Sadar Tauru	587	25.11.2019	379/188 IPC	PC- 06.09.2021	Under Trial

201	26.12.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Firojpur Jhirka	492	26.12.2022	379,188,332,353,186,34,120B IPC	UI	Under investigation
202	18.09.17	Rajkumar Mining Guard & Mining Security Rojka Meo	Rojka Meo	189	18.09.2017	188, 379 IPC	PC-15.02.19	Under Trial
203	09.12.19	BD Yadav Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Rojka Meo	255	09.12.2019	379,188,120B,411 IPC	PC-04.01.20	Under Trial
204	01.11.20	Madan Lal, Mining Inspr. Deptt. of Mines & Geology Gurugram	Rojka Meo	169	01.11.2020	379,188 IPC, 4 MINES ACT	PC-16.08.21	Under Trial
205	01.03.2020	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	80	01.03.2020	379, 188, 411, 120B IPC	PC-12.11.2020	Under Trial
206	24.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	46	24.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-13.07.22	Under Trial
207	28.02.22	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	51	28.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	UI	Under Investigation
208	24.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	47	24.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-20.02.2023	Under trial
209	25.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	49	25.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-27.05.22	Under Trial
210	27.02.22	Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Rojka Meo	50	27.02.2022	379.188.411 IPC & 21 Mining ACT. 1957	PC-02.06.22	Under Trial

211	23.10.2017	Assisstt. Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	472	23.10.2017	188,379,120B IPC	PC-04.11.2020	Under Trial
212	23.05.2018	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	175	23.05.2018	188,379,120B IPC	UI	Under Inveatigation
213	18.07.2019	Dharampal Mining Security Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	388	18.07.2019	379, 188 IPC	PC-02.03.2021	Under Trial
214	29.06.2021	Shreya, Mining Officer, Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	166	29.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-10.10.2022	Under Trial
215	04.01.2023	Premchand, Mining Guard Nuh	Pinagwa	3	04.01.2023	379,188,186,352,353 ,307 IPC	UI	Under Inveatigation
216	27.12.2021	Mining Inspector Deptt. of Mines & Geology Gurugram	Sadar Nuh	142	11.03.2020	Illegal Mining (D&R) u/s 21(1) & 21.4(A) Act-1957	PC 06.07.2022	Under Trial
217	26.05.2022	Mining officer, office of mines and geology department Nuh/Gurugram	Punhana	223	02.06.2022	379, 188 IPC	PC-21.02.2023	Under trial
218	08.09.2020	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	279	30.12.2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
219	11.06.2019	Vasudev Assisstt. Mining Engineer Nuh/GGM	Pinagwa	156	12.06.2019	379,188 IPC	PC-28.10.2020	Under Trial

220	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	230	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
221	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	231	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
222	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	232	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial
223	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	233	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.2020	Under Trial
224	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	234	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
225	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	235	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial
226	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	236	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
227	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	237	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
228	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	239	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 15.07.2021	Under Trial

229	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	240	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.21	Under Trial
230	18.03.2022	Narender Pal Mining Security Deptt. of Mines & Geology Gurugram	Sadar Tauru	133	18.03.2022	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-19.04.2022	Under Trial
231	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	225	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
232	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	226	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 11.01.2020	Under Trial
233	04.07.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	227	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
234	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	228	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 03.02.21	Under Trial
235	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	241	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 16.12.20	Under Trial
236	04.07.20	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	242	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
237	06.05.2020	Anil Kumar, Mining Inspr. Tauru Deptt. of Mines & Geology Gurugram	Pinagwa	243	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.21	Under Trial

238	06.11.2019	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	267	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 03.02.2021	Under Trial
239	06.11.2019	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Pinagwa	268	2020	379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957	PC 24.02.2021	Under Trial
240	05.12.20	Assistt. Mining Officer Deptt. of Mines & Geology Gurugram	Punhana	490	15.12.2020	379, 188 IPC	PC - 12.02.2021	Under Trial
241	29.06.2021	Shreya, Mining Officer, Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	166	29.06.2021	379, 188 IPC, 21(4)(A) MM R&D ACT	PC-10.10.2022	Under Trial
242	10.09.2021	Hoshiyar Singh, Mining Inspr. Deptt. of Mines & Geology Gurugram	Sadar Tauru	263	10.09.2021	379, 188, 120B IPC, 21(4)(A) MM R&D ACT	PC-21.02.2022	Under Trial
243	14.10.2020	Mining Officer Deptt. of Mines & Geology Gurugram/Nuh	Sadar Tauru	311	14.10.2020	379, 188, 120B IPC	PC-16.04.2021	Under Trial
244	3899 on Dt. 27.08.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						
245	3900 on Dt. 27.08.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						
246	3998 on Dt. 09.09.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						
247	4004 on Dt. 09.09.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						
248	4055 on Dt. 16.09.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						
249	4169 on Dt. 29.09.21 at PS Sadar Nuh	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.						

250	5109 Dt. 20.01.2022 on Dt. 27.01.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
251	891 Dt. 08.02.2022 on Dt. 08.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
252	892 Dt. 08.02.2022 on Dt. 08.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
253	6075 Dt. 31.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
254	4438 Dt. 08.11.2021 on Dt. 13.11.2021 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
255	4439 Dt. 08.11.2021 on Dt. 13.11.2021 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
256	6090 Dt. 28.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
257	6088 Dt. 28.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
258	4933 Dt. 28.12.2021 on Dt. 04.01.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
259	5046 Dt. 07.01.2022 on Dt. 11.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
260	5113 Dt. 20.01.2022 on Dt. 27.01.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

261	821 Dt. 03.02.2022 on Dt. 11.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
262	6073 Dt. 31.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
263	6089 Dt. 28.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
264	5204 Dt. 01.02.2022 on Dt. 11.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
265	6069 Dt. 31.03.2022 on Dt. 31.03.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
266	502 DT. 01.02.2022 on Dt. 08.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
267	5209 Dt. 02.02.2022 on Dt. 11.02.2022 at PS Sadar Tauru	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
268	4265 Dt. 13.10.2021 on Dt. 19.10.2021 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
269	4267 Dt. 13.10.2019 on Dt. 19.10.2019 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
270	2269 Dt. 13.10.2019 on Dt. 19.10.2019 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
271	4518 Dt.09.12.2021 on Dt. 16.12.2021 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

272	5047 Dt. 07.01.22 on Dt. 10.01.22 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
273	4145 Dt. 27.09.21 on Dt. 10.01.22 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
274	1912 Dt. 05.03.21 on Dt. 10.03.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
275	1670 Dt.17.02.21 on Dt. 21.02.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
276	1683 Dt.17.02.21 on Dt. 21.02.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
277	1662 Dt.17.02.21 on Dt. 21.02.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
278	1664 Dt.17.02.21 on Dt. 21.02.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
279	1669 Dt.17.02.21 on Dt. 21.02.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
280	3846 Dt.16.08.21 on Dt. 22.08.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
281	3847 Dt.16.08.21 on Dt. 22.08.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
282	4060 Dt. 16.09.21 on Dt. 20.09.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
283	4905 Dt. 27.12.21 on Dt. 31.12.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
284	4871 Dt.27.12.21 on Dt. 31.12.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

285	4484 Dt. 15.11.21 on Dt. 21.11.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	
286	4870 Dt. 27.12.21 on Dt. 31.12.21 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	
287	5126 Dt. 20.01.22 on Dt. 25.01.22 at PS Punhana	This complaint was sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.	
288	1881 dated 20.09.2017	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.
289	SPL-1 dated 13.12.2020	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.
290	222 dated 26.02.2019	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.
291	273 dated 06.03.2019	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.
292	116 dated 31.01.2019	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.
293	30 dated 08.01.2018	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.

294	5192 dated 31.01.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
295	58 dated 06.04.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
296	5065 dated 13.01.2022	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
297	1247 dated 02.08.2018	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
298	2306 dated 28.12.2017	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
299	424 dated 16.03.2017	Mining officer, office of mines and geology department Nuh/Gurugra m	This complaint was filed as no illegal mining was found at the spot.					
300	09.06.2017	Mining Department	Badshahpu r	353	09.06.2017	279, 336, 379, 411 IPC & 3 PDPP Act	Untrace 01.09.2017	Untrace
301	28.11.2018	Rajender Mining Staff GGM/NUH	Bhondsi	294	28.11.2018	188, 379, 411, 120B IPC	Untrace 12.08.2019	Untrace
302	02.08.2019	Mining Officer	K. Daula	307	02.08.2019	188,379 IPC	Untrace 21.12.2019	Untrace
303	09.09.2019	B.D YADAV,	K. Daula	368	09.09.2019	188 IPC 21(4) MINES AND MINERAL ACT	Untrace 19.01.2020	Untrace
304	14.12.2019	ASI Mahender 2269/FBD Mining Staff South Rang	City Sohna	764	14.12.2019	186,332,353,379,307 ,120B IPC	PC-28.08.2020	Under Trial
305	23.05.2020	ASI Mahender 2269/FBD Mining Staff South Rang	City Sohna	190	23.05.2020	186,34,353,307 IPC ,	PC-17.02.2021	Under Trial

306	21.05.2020	B.D Yadav Mining Staff GGM/NUH	Bhondsi	102	21.05.2022	188,379,34 IPC,	PC-02.09.2021	Under Trial
307	11.06.2020	Rajender Mining Staff GGM/NUH	Bhondsi	121	11.06.2020	186,279,307,336,353 ,379,411,34 IPC	PC-24.08.2021	Under Trial
308	29.06.2020	Pardeep Sharma Staff GGM/NUH	Bhondsi	133	29.06.2020	186,188,279,332,353 ,379,120B,307 IPC,	PC-01.02.2022	Under Trial
309	05.10.2020	Mining Department	Manesar	244	05.10.2020	4 Mining Act 188 ,379 IPC,	PC 18.12.2020	Under Trial
310	21.03.2020	Mining Department	Badshahpu r	132	21.03.2020	379, 188, 34 IPC,	PC 19.03.2021	Under Trial
311	01-03-2020	Shri Hosiya Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	75	01.03.2020	379,411,188 IPC,	Pc 22.12.2020	Under Trial
312	29.08.2020	Mining Department	FIR No. 185 Dt U/, DLF Phase-1	185	29.08.2020	188 IPC & 21(1),21(4A) Mines Act	PC 05.02.2021	Under Trial
313	09.02.2021	Shri Hosiya Singh, Mining Inspector.	K. Daula	89	10.03.2021	188,379 IPC , 21(4) MINES AND MINERAL ACT	PC 03.08.2021	Under Trial
314	29.07.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram. 9015041676	K. Daula	272	29.07.2021	379 IPC 21(4) MINES AND MINERAL ACT	PC 10.11.2021	Under Trial
315	05.08.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K.Daula	298	17.08.2021	379 IPC 21(1) , 21(4)(A) MINES AND MINERAL ACT	PC 06.12.2021	Under Trial
316	29.09.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	371	17.10.2021	188,379 IPC , 21(1),21(4)(A) MINES AND MINERAL AC	PC 06.12.2021	Under Trial

317	27.12.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	438	28.12.2021	188,379 IPC AND 21(4) MINES AND MINERAL ACT	CAN 12.07.2022	Cancelled
318	16.06.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	175	21.06.2021	188,379,411,120B & 21 Mines and Minerals (Development and regulation ) Act 1957 &3/181,146/196 M.V ACT	Pc 26.09.2021	Under Trial
319	16.06.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	176	21.06.2021	188,379,411,120B & 21 Mines and Minerals (Development and regulation ) Act 1957,	Pc 06.01.2021	Under Trial
320	27.08.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	272	12.09.2021	188,379,411,120B & 21 Mines and Minerals (Development and regulation ) Act 1957 & 3/181,146/196 M.V ACT,	Pc 18.05.2022	Under Trial
321	18-11-2021	Mining Department	Badshapur	432	18.11.2021	188, 120B IPC & 21(1), 21(4)(A) MM Act 1957	PC 23-12-21	Under Trial
322	09.12.2021	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	F. Nagar	362	16.12.2021	188,379,411,120B & 21 Mines and Minerals (Development and regulation ) Act 1957	Pc 11.03.2022	Under Trial
323	26.05.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	200	10.06.2021	21(1) Mines and Minerals Act 1957,	Pc 07.11.2022	Under Trial
324	26.07.2021	Inspector Anil Kumar, Mining and Geology Department, Gurugram.	Bilapur	372	01.10.2021	21(1) Mines and Minerals Act 1957	Pc 18.05.2022	Under Trial

325	09.12.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	477	13.12.2021	211,214,120B,188 IPC	Pc 24.03.2022	Under Trial
326	22.11.2021	Shri Hosiya Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	483	17.12.2021	211,120B IPC 214A Mining Act,	Pc 28.01.2022	Under Trial
327	09.11.2021	Shreya Mining Staff	Sadar Sohna.	205	09.11.2021	188,379,411 IPC 21(1),21(4)(A) Mining Act,	PC-04.05.2022	Under Trial
328	09.11.2021	Hosiya Singh Mining Staff GGM Nuh	Sadar Sohna.	206	09.11.2021	188,379,411 IPC 21(1),21(4)(A) Mining Ac	PC-07.05.2022	Under Trial
329	27.10.2021	Bhanu Pratap Singh Mining Inspector GGM/Nuh	City Sohna	406	27.10.2021	188,379 IPC 21(1),21(4)(A) Mining Act	PC-29.08.2022	Under Trial
330	27.10.2021	BP Singh Mining Inspector GGM/Nuh	City Sohna	409	27.10.2021	188,379 IPC 21(1),21(4)(A) Mining Act,	PC 05.11.2022	Under Trial
331	17.11.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	484	17.12.2021	211,120B IPC 214A Mining Act	PC 27.02.2022	Under Trial
332	29.09.2021	Shri Hosiya Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	503	30.12.2021	21(1),21(4A) Mines And Minerals Act 1957,	PC 15.07.2022	Under Trial

333	01.10.2021	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	Sector-37	2	02.01.2022	Illigal Transportation	PC 28.01.2022	Under Trial
334	20.04.2021	Mining Department	Bajghera, Gurugram.	80	20.04.2021	188, 379, 411 IPC & 21(1) Mines Act	PC 02.09.2021	Under Trial
335	28.10.2021	Mining Department	Bajghera, Gurugram.	197	28.10.2021	188 IPC & 21 (1) Mines Act	PC 09.03.2022	Under Trial
336	17.11.2021	Mining Department	Udyog Vihar, Gurugram.	254	17.11.2021	188 IPC & 21(1), 21(4)(A) Mines Act	PC 26.05.2022	Under Trial
337	27.04.2022	Inspector Sunil Kumar, Mining Officer, Mining and Geology Department, Jhajjar.	F. Nagar	175	29.04.2022	379 IPC & 21(4) Mines and Minerals ( Development and Regulation ) Act 1957,	Pc 14.06.2022	Under Trial
338	27.04.2022	Inspector Sunil Kumar, Mining Officer, Mining and Geology Department, Jhajjar.	F. Nagar	176	29.04.2022	379,188,120B IPC & 21(4) Mines and Minerals ( Development and Regulation ) Act 1957 & 66,56,146 MV ACT	PC- 03.11.2022	Under Trial
339	07.03.2022	Shri Hosiyar Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	Bilaspur	126	08.03.2022	21(1),21(4A) Mines And Minerals Act 1957,	Pc 05.05.2022	Under Trial
340	27.04.2022	Bhanu Partap Singh, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram	Bilaspur	230	13.05.2022	188 IPC & 21(1), 21(4A) Mines And Mineral Act 1957	PC 31.10.2022	Under Trial
341	12.04.2022	Shreya, Mining Inspector, Mining Officer, Mining and Geology Department, Gurugram.	K. Daula	177	20.04.2022	21(1) , 21(4)(A) MINES AND MINERAL ACT,	PC 13.06.2022	Under Trial

342	08.03.2022	Hoshiyar Singh Mining Staff GGM/NUH	Bhondsi	74	08.03.2022	21(1),21(4)(A) Mining Act	PC-19.04.2022	Under Trial
343	30-04-2022	Anil Kumar, Mining Staff GGM/NUH	Badshapur	167	30.04.2022	188, 120B IPC & 21(1), 21(4)(A) MM Act 1957	PC 27.10.2022	Under Trial
344	24.05.2022	Mining Department	Bajgera	72	24.05.2022	21(1), 21(4) Mines Act	PC 08.09.2022	Under Trial
345	03.04.2022	Mining Department	Manesar	91	03.04.2022	188,120-B IPC & 21(1),21(4A) Mines Ac	PC 03.11.2022	Under Trial
346	22.06.2022	Anil Kumar, Mining Staff, GGM/NUH	Badshapur	242	22.06.2022	188, IPC & 21(1), 21(4)(A) MM Act, 1957,	PC- 23.11.2022	Under Trial
347	13.09.2022	Bhanupartap, Mining Inspector, GGM/NUH	City Sohna, GGM.	623	28.11.2022	188, 379 IPC 21(1), 21(4)(A), Mining Act	PC 23.03.2023	Under Trial
348	15.11.2022	Insp. Bhanu Partap Singh, Mines and Minerals Department	Shivaji Nagar, Gurugram.	1875	15.11.2022	188, 379, IPC 21(1), 21(4)(A), Mines and Minerals Act, 1956	PC 29.03.2023	Under Trial
349	09.06.2022	Shreya Mining Department	K-Daula.	262	26.06.2022	379 IPC, 21(4) Mines & Mineral Ac	PC 09.01.2023	Under Trial
350	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	F-nagar.	262	22.06.2022	188,379 IPC, 21(1), 21(4)A Mines & Mineral Ac	PC-22.11.2022	Under Trial
351	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	F-nagar.	263	22.06.2022	188,379 IPC, 21(1), 21(4)A Mines & Mineral Act	PC-22.11.2022	Under Trial
352	17.06.2022	HOSHIYAR SINGH MININING INSPECTOR	. K-Daula.	319	11.08.2022	379 IPC, 21 Mines & Mineral Act	PC 25.01.2023	Under Trial
353	02.09.2022	BHANU PARTAP SINGH MININING INSPECTOR	K-Daula.	361	17.09.2022	379 IPC, 21(4)(A) Mines & Mineral Ac	PC-05.12.2022	Under Trial
354	28.06.2022	BHANU PARTAP SINGH MININING INSPECTOR	Sadar, GGM	361	28.06.2022	21(4)(A) Mines & Minera	PC- 28.08.2022	Under Trial

**Standard Operating Procedure  
No. 153/2019**

"Mining' is the exploitation of any kind of mineral material from the earth Non-adherence to the rules laws set by Central or State Government and contravention of the relevant rules while mining comes in the category of illegal mining The problem of illegal mining in the state of Haryana has accumulated in the past for some time and has become a formidable problem The Government has to suffer economic losses and also has to face many types of natural calamities due to illegal mining of the natural resources Honorable Supreme Court and High Courts have also taken cognizance of this problem from time to time An important aspect of this is the effective investigation of criminal cases with respect to illegal mining, so that harshest punishment can be inflicted upon the criminals involved in illegal mining so that this crime can be curbed Illegal mining can occur in the following manner:-

1. Mining without obtaining license from the government.
2. After obtaining the license, mining is done by violating the terms of License.

For the effective investigation of the cases with respect to illegal mining and for their logical conclusion the implementation of the following Standard Operative Procedure is utmost necessary:-

1. As soon as the information related to illegal mining is received in a police station, taking prompt action on the basis of that information, the application of appropriate sections of the Indian Penal Code and The Mines and Minerals (Development and Regulation) Act (generally 188/379 IFS and 21 MMDR Act) Should be done along with immediate raids at the illegal mining site.
2. In addition to the police teams in the Raids Party, the officers / employees of the mining department and at least one impartial witness should also be taken along, who can be any respectable person of that area or an officer/ employee of any other department, to ensure the fair action by the police Also ensure that videography/ photography of the action taken by the police team during the raid.
3. During the raid, illegal mining areas should be cordoned off so that no criminals could escape and all the criminals could be arrested If the culprit manages to escape for some reason and is later arrested during the course of the investigation, his identification parade should be done in front of the witnesses. All the evidence should be collected, which should verify the presence of the accused on the spot.
4. All types of equipment and vehicles used by the criminals for mining, such as JCB machines, Kassi / Shovels, tractor-trolleys or other vehicles, etc, should also be captured by the police and their memo be prepared Memo should be signed

- by the police staff as well as by the mining department, accused, impartial witnesses and their statements should be recorded. A copy of the memo should also be made available to the officers / employees of the Mining Department.
5. A map of the occasion site should be prepared and special locations such as distance from road, city or village, any tree, monument etc should be well marked on the map.
  6. The criminals arrested should be properly interrogated and know that there is no organized gang behind this crime. It should also be asked what mining was being done for the particular work and where the material being mined was being taken. On the basis of their inquiry, all the places should be identified and the statements of the relevant witnesses should also be recorded.
  7. Documents related to registration of all vehicles used for illegal mining should be obtained. If the owner of the vehicles was arrested but the offender is not. Then the vehicle owners should be thoroughly questioned after joining the investigation. In case of any involvement in their crime, necessary sections should be thoroughly investigated and implemented in the prosecution.
  8. The vehicles caught in illegal mining should be carried on dharm kanta and their load should be measured and if the load exceeds the prescribed norms then Section 3 of the PDPP Act should also be added to the prosecution Information should be given to the concerned department official.
  9. Opinion should be obtained from any motor mechanic /expert regarding the captured vehicles whether they are in working condition or not.
  10. Report should be taken from the concerned officer of Revenue Department that illegal mining has been done more than the prescribed limit.
  11. It According to Section 22 of the MMDR Act, cognizance of any case registered under this Act shall be taken by the Court only when a complaint is received from the official authorized by the government (Central or State), so all formalities in this regard should be completed on time.
  12. Review of investigation related to illegal mining should be conducted only by the Gazetted Officer and the evidence collected should be properly inspected.
  13. If a criminal is repeatedly committing this crime, a list of all the cases filed against him should be brought to the notice of the court along with the challan. Similarly, if the fact that any vehicle is being used repeatedly in illegal mining, comes to light during investigation the court must be informed about it.
  14. On the basis of the facts obtained by linking the chains of evidence challan should be prepared against all accused within prescribed time, so that the accused do not get unnecessary benefits from the court.
  15. It is often seen that the mining mafia threatens the witnesses due to which the witnesses do not cooperate with the prosecution. As a result, the accused is acquitted by the court. Therefore, all the witnesses related to the prosecution should be taken into confidence and their security should be ensured as per the

Rules.

16. One way to punish a criminal is to effectively defend the case in court. Therefore, during the trial of the case, the concerned Investigating Officer should himself plead the case. Testimonials of witnesses should be done by getting hundred percent receipt of summons by witnesses.
17. Copy of the notification issued from time to time in connection with mining should be attached to the challan.

Sd/-  
Director General of Police,  
Haryana.